

SHRI MURASOLI MARAN: Have you revoked the arrest warrant or not?

SHRI SOMAPPA R. BOMMAI: The Law Minister is committing contempt of Court. Courts cannot be influenced by discussion or debate in the House. (Interruptions).

SHRI H. R. BHARDWAJ: You cannot raise this question. (Interruptions)

SHRI SOMAPPA R. BOMMAI: He is committing contempt of Court.

SHRI H. R. BHARDWAJ: You are committing contempt of Court. (Interruptions). You cannot argue like that. (Interruptions).

THE DEPUTY CHAIRMAN: Please take your seats.

श्री जगदीश प्रसाद सायुर : उपसभा-पति महोदया ... (व्यवधान) यदि आप उसको लंबे समय तक ले के जायेंगे, कल वह इंडियन पासपोर्ट रजिस्ट्र कर देता है, मानो दूसरी चीजें... (व्यवधान) आप क्या करेंगे ?

SHRI H. R. BHARDWAJ: They are misleading the House. It is not correct. (Interruptions).

SHRI MURASOLI MARAN: The point is very simple. (Interruptions).

THE DEPUTY CHAIRMAN: I know that. Just a minute. I have understood it. (Interruptions). Please, Please. Mr. Maran, I have understood it. I gave my ruling and the Leader of the House reacted to it.

आप बोलने तो दीजिए। मैं मिनिस्टर महोदय की बात बोल रहे हैं... (व्यवधान) बैठ जाए।

Please, 'Will you please not confuse the whole matter? There are two matters. One is the case which is going on in the Court about which the Law Minister has mentioned. We are not discussing anything *sub judice*. The thing is, hon. Members want to know whether the arrest,

warrant has been revoked or not. The Ledger of the House has said that he will convey this matter to the Prime Minister. Let the Prime Minister deal with the matter. This matter ends now. Yes, Mr. M. A. Baby.

RE. SURRENDERING THE ECONOMY OF THE COUNTRY TO THE WORLD BANK—IMF COMBINE

SHRI M. A. BABY (Kerala): Madam, I expect that cutting across political differences being patriots, all the Members of this House will join their voice on the issue of the economic sovereignty of our country. Madam, ever since the decision of the Government of India to have loans and assistance from the World Bank and the IMF; there have been discussions regarding the conditionalities. Madam, now with pain I am forced to read certain portions of a document, the World Bank document titled, 'India's Third National Seeds Project March-May, 1992 Review Mission'.

We set on page 7 of this document that the World Bank's team has had the arrogance to give a direction to a Government department that there should be a Cabinet approval for the merge move of National Seeds Corporation and the State Farms Corporation of India by June 15, 1992. Madam, this is nothing but a naked insult to the national pride of our country. We can understand the World Bank and IMF insisting on the Government department to have consultations with them. But what is being done today is that day-to-day activities of the Government actions of the Government are being monitored. They are interfering with the long term perspective plan in a vital sector like agriculture. Madam, if this is allowed to continue then we will continue to be an independent country *de jure* but *de facto* our economic sovereignty would be taken away by international financial institutions dominated and controlled by the United States of America. In such a situation I expect the Government of India to come forward and make a statement. We have been hearing about the Dunkel

proposal. We have been hearing about the various devious means through which the international financial organisations have been trying to control, direct and decide the direction of our development activities. This kind of direction, arrogant direction is being given to the Government departments. I want to know how the Government of India is reacting to this kind of a situation. I expect somebody from the Government to react to my submission.

SHRI DINESHBHAI TRIVEDI (Gujarat): Madam, it is a very serious matter. It has been reported that the agenda before the Government is given by the World Bank. They have agreed to a cut in the SIR that is the Statutory Liquidity Ratio and a cut in the Cash Reserve Ratio. They have also agreed to a cut in the interest rate and a hike in the prices of petroleum when we are talking of inflation. They have agreed to hike the prices of petroleum and hike power tariff. They have also agreed to privatise the commercial banking sector. We have already debated on the 'exit policy' and that also has been agreed upon. They have also agreed upon liberalisation of consumer goods as far as multinationals are concerned. That is the reason why they are talking about delicensing, 'exit policy' etc. This is a very very serious matter and I demand that the Finance Minister come here and clarify the matter once and for all.

SHRI JAGESH DESAI (Maharashtra): Madam Deputy Chairperson, if they give advice on macro-economic policies, to some extent that is tolerable. But in the case of micro-economic policies like merger of these two corporations, if this type of direction is given to the Government it is very humiliating. We cannot tolerate this. If the World Bank does not want to give any aid we shall accept it. But this kind of condition, this kind of attitude of the World Bank or the USA we shall not tolerate. By the 15th of June they have given a direction to the Government to clear this. I would like to know from the Government whether the

Government has taken any decision. Today also I read a report that two experts on nuclear energy from the USA have also recommended that no aid should be given to the Indian science institutes. If this kind of arm-twisting is done by the USA because they have the muscle power we are not going to succumb. I am happy that the Government has taken a decision. I think so. In the case of private sector also they did not want that we should give more than 20 per cent advance. I am happy that the Government has decided that 40 per cent advance to the priority sector by the banks will continue. I am very happy about that. I am very happy the Government has decided that subsidies to the public distribution system will be continued. I urge upon the Government that if they succumb to the pressure, then the people of the country will not spare us. They are watching the action of the Government. And I am sure that the Government will not succumb to any kind of pressure from the United States or the World Bank and the Government must make it very clear that they have not accepted their conditions.

SHRI KAMAL MORARKA (Rajasthan): Madam, I fully support what my friend, Mr. Jagesh Desai, has said. Madam, the issue is, we have been discussing in this House about, the change in the Government policies, etc., etc. Here, the specific issue is—I don't blame the World Bank today—the World Bank wants to push India into a particular direction. They are going according to plan. They have also said in their projection of what they call correction of the economy that there will be a phase of stagnation. There will be stagnation in the economy and inflation. It is for the Indian Government to see whether all these are acceptable to us. Over the last one year, whenever we accused the Government of changing the nationality accepted policies, the Government has been telling us, "No, we are not deviating from any of the policies being followed in the country for the last so many years except minor corrections that are required because the world scenario has

changed." Now the claim of the Government is hollow because at every stage when some leakage comes, even in this case, the Government is going to tell us, "No, we are going to merge this Corporation not because the World Bank has told us but because we feel that it should be merged." Now who is doing to draw the line? The other day when the Eighth Plan matter came, Pandit Sukh Ram was trying to tell us that the World Bank report has not come. But the newspapers have printed a document where it is proved now that they have got it. Mr. Manmohan Singh will always tell us, "No, the old economic policies will have to be discarded because the world scenario has changed." Madam, I think it is very clear now that the World Bank has prepared a whole strategy about where they want to take India. They are going according to plan. It is for the Government of India, even now, to realise that we are falling in this trap. Last year 90 per cent of the total aid that they have received has gone for repayment and debt servicing. We are already in a debt trap. I don't understand Mr. Manmohan Singh economics. He knows far more than any of us. But I want to warn the Government that over the last one year, the general atmosphere being created is that the economists, the World Bank and the experts have more authority on this country than the people elected by the people of India. The politicians are being run down. The Reserve Bank Governor makes a statement against the politicians. The Finance Minister's tone, the general tenor in the House is, as if we people don't know anything; this is a far higher subject. Madam, one must come to terms. This country belongs to the people of this country. Ultimately, no economist, no Finance Minister, will be able to operate unless he becomes accountable to Parliament, to both the Houses of Parliament. They have already taken us far enough. In the last one year, they have disregarded Parliament as never before. But they must stop now. We must know clearly what promises they have made to the World Bank. Let them come out with a white paper. Whatever

mistake they have made, have been made. But for heaven's sake, they must stop making further commitments to the World Bank without commitments to the World Bank without taking Parliament into confidence and getting the specific approval of Parliament. I think we are going too far. Even in the minor case of seeds Corporation also, the World Bank is involved. I am sure, in the public sector undertakings, they must have made a study and told us which one to close and which not. We have referred them to the BIFR. All this looks to the public at large like a sham. It is high time that the Government came out clearly and told us what were the commitments made to the World Bank and they should not make any commitment which compromises the dignity and honour of the country.

THE DEPUTY CHAIRMAN: Mr. Chaturvedi, you want to say something. ... (Interruptions) I have allowed Mr. Chaturvedi... (Interruptions)

श्री शंकर दयाल सिंह : (बिहार) :
मैडम, आप इसके बाद हमें समय दीजिएगा।

उपसभापति : कोई मोशन तो है नहीं,
कोई डिस्क्शन तो है नहीं।

श्री शंकर दयाल सिंह : मैडम, मैं
यह कहता हूँ कि आप पहले चतुर्वेदी जी
को बोल लेने दीजिए लेकिन उसके बाद
हमें बोलने दीजिए।

उपसभापति : शंकर दयाल जी, उन्हें
जरा बोलने दीजिए।

श्री शंकर दयाल सिंह : : मोशन न
रहे, मगर अपनी बात हम भी कहना चाहते
हैं मैडम।

उपसभापति : आपकी भावनाओं की
मैं कद्र करती हूँ, मगर उन्हें बोलने दीजिए।

SHRI TRILOKI NATH CHATURVEDI (Uttar Pradesh): Madam Deputy Chairperson, the matter to which attention has been drawn by the hon. Member is a very grave one. Every time we are assured that so far as the Government of India is concerned, in economic matters, it takes its own decisions. There

[Shri Triloki Nath Chaturvedi]

are a large number of leakages and all of us who have had any opportunity to see the documents of the World Bank and other financial institutions are fully aware of the fact that the decisions are being clearly dictated from extraneous sources. We are in a position where we are just begging. When we are asking for aid, we do not bother about our dignity through very strong affirmation is made in this House and outside that the Government is conscious. But the fact is that one who borrows, one who begs, his hand is physically lower and his eyes are physically lower and the one who give his hand as well as his eyes are always, up and that is why we are repeating our economic sovereignty. The basic point is that the Government should be clear whether we are being dictated to or not, and very often it is said that the decision of the Government of India are their own. But that is not a fact. It is also being said that there is no change in the policy, though my hon. friend, Mr. Kamal Morarka, has said that there is a change in the policies. But the Government always says that it stands by the basic policies and it is only a new direction which is being given. But this new direction is obviously and completely undermining the basic policies. There is a ritualistic homage being paid to the so-called old and fundamental policies, the basic policies. But then, there is a sea-change in the attitude and the approach and that is where we are compromising the dignity of the country and the House. Any number of Government documents can be produced. We are really abdicating the responsibility to take decisions to the economic authorities outside and especially the financial institutions which are under their control and who have their own interests, their own approaches of different kinds.

श्री शंकर दयाल सिंह : महोदया, ये
... (व्यवधान)

उपसभापति : आप जरा संक्षेप में
बोल दीजिए क्योंकि काफी विस्तार में
बोला जा चुका है ।

श्री शंकर दयाल सिंह : : मैडम, मैंने
अभी शुरू भी नहीं किया तो आप कैसे
समझ गई कि विस्तार में जाऊंगा ।

उपसभापति : मेने पहले से ही ब्रेक
लगा दिया ।

श्री शंकर दयाल सिंह : जो लोग
विस्तार में गए, उनको आपने संक्षेप में
बोलने के लिए नहीं कहा ... (व्यवधान)

उपसभापति : मेरा अब गला दुख
रहा है ... (व्यवधान)

श्री शंकर दयाल सिंह : जो एकदम
संक्षेप के लिए खड़ा हुआ है उसको पहले
ही आप धमका रही हैं ... (व्यवधान)

उपसभापति : शंकर दयाल जी, मेरा
गला दुख रहा है ।

When you are speaking, it is difficult for
me to stop you.

श्री शंकर दयाल सिंह : आपका तो
मैडम, गला दुख रहा है, मेरी तो आपकी
और देखते-देखते आँखें दुख गई कि कभी
मेरी ओर नजर जाएगी ... (व्यवधान)

महोदया, देखिए यह एक गंभीर
मामला है और गंभीर मामला इसलिए है
यह ठीक है कि पार्लियामेंट के अधिकांश
सदस्य लोग जो बातें यहां उठाते हैं और
बाहर जो बातें होती रहती हैं उनमें सामंजस्य
रहता भी है और कभी-कभी नहीं भी
रहता क्योंकि बहुत बौद्धिक बात यहां
होती है लेकिन जब तक वर्ल्ड बैंक के बारे
में ये खबरें समाचारपत्रों में आ रही थी
कि उनके अनुसार हमारी एकोनोमी जो
है वह ढाली जा रही है, नयी आर्थिक
नीति और नयी औद्योगिक नीति, तब तक
तो वह मामला इस सदन में बड़े जोरों
से उठ रहा था । अब यहां तक बात आ
गई कि औद्योगिक नीति हमारी प्रभावित
हो रही है जिसके तहत उन्होंने कहा कि
आप पब्लिक सैक्टर को बंद कीजिए,
आज हमारे सामने यह समस्या भी आ
रही है कि वहां से ये डॉयरेक्शन आ रहा
है कि नेशनल सीड कारपोरेशन और स्टेट

फार्मस कारपोरेशन आफ इंडिया के मंजर की बात भी आ गई है ।

मे महोदया, केवल संक्षेप में यह कहना चाहता हूँ कि भारत के किसानों ने किसी बाहर की तकनीक को लेकर अपनी उन्नति कभी नहीं की थी । बराबर अपने परिश्रम और अपनी निष्ठा के बल पर की थी और हमारे वैज्ञानिक इसके लिए सक्षम थे । सक्षम नहीं होते तो डा० स्वामीनाथन को अभी इसके लिए बाहर बुलाकर वर्ल्ड एक्सपर्ट नहीं माना गया होता ।

मैं केवल यह कहना चाहता हूँ कि 1989-90 में 171 मिलियन टन जहाँ हमारा प्रोडक्शन था, 1991 में 176.2 हुआ और 1991-92 में 171.2 और 172.6 हमारा प्रोडक्शन हुआ, इसके लिए हमने कहीं से तौर नहीं किया । तो इसलिए मैं आपसे निवेदन करता हूँ कि सरकार इस बात को स्पष्ट करे और करना चाहिए कि हमारी जो हर प्रकार की बातें और समस्याएँ होती हैं, खासकर ग्रामीण विकास में, उनके बारे में हम किसी के मोहताज नहीं होंगे और अपनी नीति के अनुसार हम चलेगें । इन्हीं शब्दों के माध्यम से अपना ग्रन्थवाद करता हूँ ।

SHRI SUKOMAL SEN (West Bengal): Madam, the Home Minister must clarify... (Interruptions)...

THE DEPUTY CHAIRMAN: Why the Home Minister?... (Interruptions)... Why the Home Minister?... (Interruptions)... That is what I am asking.

SHRI SUKOMAL SEN: These issues are being raised in Parliament. Daily news is coming that the Government of India is surrendering to the World Bank and the World Bank—IMF combine is putting pressure on the Government on every detail of the economic and the industrial policies. Every day it is happening and every day they get up and say "No, we are taking independent decisions. We are not surrendering to the World Bank." How often does this news

come? How are these reports published? How are these reports available? These reports themselves say... (Interruptions)... that the World Bank—IMF combine is interfering with every detail of the Government's policies, industrial and economic policies of the Government. So, when will the Government stop this process of surrendering to the World Bank—IMF combine? What is the view of the Government on this? And, what is the agreement between the Government of India and the World Bank—IMF combine? They should clarify this to the Parliament and Parliament cannot be kept in the dark. This way they are surrendering the economy of the country to the World Bank—IMF combine.

THE DEPUTY CHAIRMAN: Can we go ahead with the other problems?... (Interruptions)... Can we go ahead with other issues? (Interruptions)... Can we go ahead with the other issues?

SHRI V. NARAYANASAMY (Pondicherry): Madam, they have diverted Rs. 395 crores—(Interruptions)...

THE DEPUTY CHAIRMAN: I am calling Mr. Muthu Mani now... (Interruptions)...

SHRI S. MUTHU MANI (Tamil Nadu): Madam, I wish to bring to the notice of the Government... (Interruptions)...

श्री राम नरेश यादव : (उत्तर प्रदेश) महोदया, यह भारत की संप्रभुता से भी संबंधित प्रश्न है । ऐसी शर्तों पर अगर भारत अपने स्वाधीनता को छोड़कर विदेशों के इशारे पर चाहे वह वर्ल्ड बैंक हो, आई एम एफ हो या कोई काम कर रहा है जिस तरह से समाचार आ रहे हैं, उस के संबंध में सरकार का दृष्टिकोण साफ होना चाहिए । सरकार को आश्वासन देना चाहिए कि किसी भी कीमत पर हम वर्ल्ड बैंक के सामने नहीं झुकेंगे । ... (अवधान)

SHRI V. NARAYANASAMY: Madam, an assurance was given on the floor of

the House by the Home Minister that he would come out with a statement... (Interruptions)...

THE DEPUTY CHAIRMAN: Statement about what... (Interruptions)...

SHRI V. NARAYANASAMY: About the Power Finance Corporation diverting Rs. 395 crores... (Interruptions)... when Mr. V. P. Singh was the Prime Minister... (Interruptions)... Madam, this is a very serious matter... (Interruptions)... The nation's funds have been diverted to the foreign banks. Earlier, I had raised this issue and the honourable Home Minister had assured us on the floor of this House that either the Power Minister or the Finance Minister would come and make a statement. Tomorrow, it is going to be the last day of the Session... (Interruptions)...

SHRI MURASOLI MARAN: That Power Secretary has now become the Cabinet Secretary!... (Interruptions)...

SHRI V. NARAYANASAMY: We have been waiting for the past three weeks and no statement has come so far. So, I want to know whether any statement on that is going to be made or not.

THE DEPUTY CHAIRMAN: I will find out from the Home Minister as to whether he will make a statement today or tomorrow. O.K.?

SHRI DIPEN GHOSH: Madam, an assurance was given. But the Minister has not made any statement so far... (Interruptions)...

THE LEADER OF THE HOUSE AND THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): Madam, actually, the subject has been discussed at considerable length in both the Houses and the policy of the Government has been discussed at length in both the Houses of Parliament and what the attitude of the Government towards the World Bank and the IMF is. Both the things have been discussed at considerable length. You cannot make every news item appearing in the newspapers a basis for discussion... (Interruptions)...

SHRI M. A. BABY: The World Bank document I am having now... (Interruptions)...

SHRI S. B. CHAVAN: The Finance Minister has made it very clear. However, I will again ask him if he has anything additional to bring before the House. Your feelings I will definitely convey to him. But the policy has been made very clear. Ultimately, it is not the World Bank or the IMF which is going to take a final decision, but it is the Government of India which will take the decision. And, if there are any compelling reasons... (Interruptions)... Of course, I can well understand what you say... (Interruptions)... Now, with this kind of attitude, you would like to take political advantage of the same... (Interruptions)...

SHRI MENTAY PADMANABHAM: This is not taking any political advantage; these are hard facts... (Interruptions)...

SHRI S. B. CHAVAN: It is a totally different thing. The other day, the Finance Minister was very clear. Now, these are the things. Whether you would like to accept them or not to accept them, it is for you to choose. You cannot possibly dictate to the World Bank or the IMF from whom you are asking for loans. You also faced the same problem and we are also facing the same problem. That is why I say that I have to find out if any additional information has to be given to the House. I will definitely convey this to the Finance Minister.

THE DEPUTY CHAIRMAN: Now, I have to call Mr. Muthu Mani. He has been asking for permission since yesterday. He is a new Member and he needs protection.

SHRI S. MUTHU MANI (Tamil Nadu): Madam, I wish to bring to the notice of the Government a serious matter concerning 1,400 employees who have lost their livelihood.

The LIC, like the feudal overlords, has been adopting a policy of appointing eligible candidates and, after their serving for a period of time, terminating them

to avoid making them permanent employees. The employees who have served the LIC with dedication have been thrown out of their jobs in the most condemnable manner.

Now, on the 27th July, 1992, the Madras High Court, unfortunately, dismissed the writ petitions filed by the affected people. However, natural justice has not been rendered to these persons who have rendered service for more than five years. Using this opportunity, the LIC threw these employees out even before the judgement copies were ready. Therefore, I request the hon. Finance Minister to take a lenient view on humanitarian grounds and direct the LIC to re-instate these employees and save their future.

THE DEPUTY CHAIRMAN: Two Ministers dealing with Finance are here. I am sure, they must have taken note of it.

आपकी क्या समस्या है सत्या बहिन जी? जल्दी से कह दीजिए। इतनी समस्याएँ हैं कि हमारा प्रप्रोग्रेशन रुक जाएगा।
... (व्यवधान)

श्रीमती सत्या बहिन : (उत्तर प्रदेश) : मैं आपकी आज्ञा लेकर इस सदन के माननीय गृह मंत्री जी का ध्यान आकर्षित करना चाहती हूँ। गृह मंत्री जी ध्यान देकर मेरी बात को सुनें ऐसा मैं अनुरोध भी करती हूँ उनसे। उड़ीसा में...

श्री शंकर दयाल सिंह : आपकी ओर नहीं देख रहे हैं। माग्रेट आल्वा की ओर देख रहे हैं।

उपसभापति : कोई बात नहीं। मैं सुन रही हूँ। चेयर पर आप ध्यान दीजिए। बहुत गनीमत है। (व्यवधान)

श्रीमती सत्या बहिन : : वहाँ पर हफ्ते भर से आरक्षण विरोधी आंदोलन उड़ीसा में चल रहा है और इस तरह से वहाँ पर... (व्यवधान)

श्री शंकर दयाल सिंह : : गृह मंत्री जी सत्या बहिन की ओर नहीं देख कर माग्रेट आल्वा की ओर देख रहे हैं।

श्री एस.बी. चंन्हाण : असल में हर स्पेशल मेशन के लिए मुझे रिप्रेजेंट करने की जरूरत नहीं है। ऐसी बात जब लिखकर आएगी तो उसका जवाब दे दिया जाएगा।

श्री शंकर दयाल सिंह : यह स्पेशल मेशन नहीं है स्पेशल निवेदन है आपसे उनका।

उपसभापति : आपका व्यवस्था का प्रश्न यह तो नहीं है मालवीय जी ?

कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री (श्रीमती मारग्रेट आल्वा) : होम मिनिस्टर साहब ने मुझ से बात की तो आपको क्या आपत्ति है। (व्यवधान)

श्री शंकर दयाल सिंह : : मारग्रेट आल्वा जी पोंछे किसी से बात कर लें लेकिन मेरी आँखों के सामने किसी से बात करेंगी तो जरूर मेरी नजर वहाँ आएगी।

उपसभापति : आपकी यह समस्या तो नहीं थी ? (व्यवधान)

श्री सत्य प्रकाश मालवीय : (उत्तर प्रदेश) दो बार सदन में इस बात को उठा चुका हूँ कि रक्षा मंत्री चीन गये थे पांच दिन वहाँ रहे। पहली बार ऐसा हुआ कि भारत के रक्षा मंत्री वहाँ के प्रधान मंत्री और रक्षा मंत्री से मिले। मैं दो-दो बार यह मामला इस सदन में उठा चुका हूँ और माननीय गृह राज्य मंत्री श्री जैकब ने आश्वासन दिया था कि रक्षा मंत्री से बात करके सदन को अवगत कराया जाएगा। 30 जुलाई को लौट कर आए और करीब-करीब 18 दिन हो गए। मैं आपके माध्यम से माननीय गृह मंत्री जी से निवेदन करना चाहता हूँ वह सदन के नेता भी हैं कि रक्षा मंत्री की चीन के प्रधान मंत्री और वहाँ के रक्षा मंत्री से क्या बातचीत हुई इस चीज को सदन के अंदर क्यों नहीं बताया जाता ? सदन को सुरक्षा क्यों नहीं दी जाती ? अखबारों में आ रहा है। उससे भय फैल रहा है।

[श्री सत्य प्रकाश मालवीय]

चव्हाण साहब मेरा आपसे निवेदन है, जैकब साहब इस सिलसिले में आश्वासन भी दे चुके हैं।
that he will contact the hon. Defence Minister and will request him to apprise the House about his recent visit to China. What has happened to that assurance? (Interruptions)

THE DEPUTY CHAIRMAN: It is about the Defence Minister's visit to China.

चलिए, अब क्या हो गया आरक्षण का ?

श्री सत्य प्रकाश मालवीय : क्या कहा चव्हाण साहब ने ?

उपसभापति : वह पुष्टि करेंगे इसकी।

श्रीमती सत्या बहिन : मैं यह कहना चाहती हूँ कि उड़ोसा में पिछले हफ्ते से नहीं बल्कि पिछले महीने से आरक्षण विरोधी आंदोलन चल रहा है और बराबर जोर पकड़ता जा रहा है। जहाँ तक मैं समझती हूँ इसमें नेताओं का हाथ है। राजनीतिक दलों के लोग, किसी भी दल के हों सकते हैं, मैं नाम नहीं लूँगी, लेकिन वे उस आरक्षण विरोधी आंदोलन को शह दे रहे हैं। वहाँ की सरकार आरक्षण विरोधी आंदोलन जो चल रहा है उसको रोकने का कोई इरादा नहीं रखती है। यह बहुत गम्भीर बात है और उसकी प्रतिक्रिया देश के दूसरे भागों में भी हो सकती है। पिछले दिनों हम लोगों ने आरक्षण के साबल पर भोगा है। मैं गृह मंत्री जी से निवेदन करना चाहती हूँ कि आरक्षण के खिलाफ जो आंदोलन चल रहा है उसमें पूरी जानकारी ले और ऐसे लोगों के खिलाफ कार्रवाई करे। आरक्षण दलित जातियों पर...

THE DEPUTY CHAIRMAN: Now, we have to start the Appropriation... (Interruptions)

श्री शंकर दयाल सिंह : हमारी सरकार, कांग्रेस की सरकार आरक्षण विरोधी आंदोलन चला रही है इसलिए

इस बारे में नीति साफ होनी चाहिए और इसके लिए सदन को वहाँ की सरकार को बधाई देनी चाहिए। बीजू पटनायक ने वहाँ आरक्षण नीति को कायम किया है। उसका विरोध न किया जाए।
(व्यवधान)

श्रीमती सत्या बहिन : वहाँ सरकार आपकी है। (व्यवधान)

श्रीमती बीरा दास : वहाँ की सरकार जब यह करती है तो क्यों दखल दिया जाता है। (व्यवधान)

THE DEPUTY CHAIRMAN: Now, we will take up the Appropriations Bills.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI) in the Chair

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): We will now take up the Appropriation (No.3) Bill, 1992 and the Appropriation (No.4) Bill, 1992, together.

The Appropriation (No.3) Bill, 1992, and

The Appropriation (No. 4) Bill, 1992. contd.

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): Respected Vice-Chairman, as I stated yesterday, according to the report submitted by the Government of India, public sectors are actually running in profit. In his statement submitted recently, the Leader of the House said that since we are seeking loan from the World Bank, we have to accept some conditionalities. What I want to ask is, who has led us to this precarious situation? In the year 1980, the Government had to make interest payment of Rs. 7400 crores per annum. In 1989, we had to pay interest of Rs. 28,500 crores per annum. It means that our liability towards interest payment increased four times. It means that our liability towards interest payment increased by 400 per cent. This is because of the callous manner in which

we received loans from the NRIs as well as financial institutions abroad. This is the situation that developed during the period from 1980 to 1989. Who has led this country to this position? Who has been ruling this country? I would like to say that the ruling party changed their policy from taxation to borrowing. That is a very important reason. It is due to their misrule that people in India have to bear the burden of interest payment.

Regarding unemployment problem, by the end of the 8th Plan, about 5 crore and 80 lakh people will be unemployed.

Regarding the Gross Domestic Product, it has come down to 2.5 per cent and the apprehension is that it may further reduce and finally it may come down to 2 per cent or 1.5 per cent, whereas according to one estimate, the Government had thought that the GDP would rise up to 5.8 per cent. The price-rise is around 13 per cent. Regarding industrial production, it was estimated that it will be 6.8 per cent but it is the negative because of the way we are proceeding.

About our balance of payment position during the financial year we had a reserve of Rs. 8400 crores out of which we have to forgo Rs. 5400 crores for payment of principle amount of loan and interest thereon to foreign countries.

Our money supply has increased by 3 per cent, from 15 to 18 per cent. Our exports have declined, as I said yesterday. In 1991-92, against 17.8 billion dollars worth of exports, the figure was 18.1 billion dollars in the previous year. That means our exports during the last financial year had declined.

Regarding fiscal deficit, the Government claims that they are able to reduce the fiscal deficit. But that is not so. How can they say that they are able to reduce the fiscal deficit? They are reducing the capital outlay and then they claim that they are able to reduce the fiscal deficit. If the capital outlay is reduced, it means that developmental activity is going to be affected in the country. The volume of growth

in exports will also be reduced. The Government expects to achieve 11 per cent growth but they are not going to achieve it the way they are proceeding.

About the rate of interest, the Government is in a fix. Suppose the rate of interest is enhanced. In that case further investment is going to be affected. If the rate of interest is lowered, I feel the money supply will increase. If money supply increases, automatically, we have to face an inflationary situation.

Then, why does migration from villages to urban areas take place? It is because of the difference in the wage level between the urban and the rural areas. Therefore, we should see that agro-based industries are set up immediately.

In regard to privatisation, the Government says that it is the only route by which India can prosper. I feel that our policy should be to shift from private sector to the co-operative sector, then to the joint sector and, ultimately, to the public sector. But it is the other way round now. We are going from the public sector to the joint sector and then to the private sector. We are going backward instead of going forward.

In the matter of defence, we find that the low combat aircraft project is being slowed down because of the financial crunch. Then, the Government says that the allocation to defence has gone up by 7.6 per cent. But if we take into account the rate of inflation which, according to the data supplied by the Government itself, is 12.6 per cent, in real terms, we are going to spend less on defence compared to the previous financial year.

Sir, so far, more than Rs. 3,038 crores worth of public sector shares have been disinvested. Who had given this advice for disinvestment? The advice for disinvestment was given by a person who himself was benefited by this disinvestment. The person who was involved in the securities scam, who was benefited,

[Shri S. Viduthalai Virumbi] by this disinvestment, had advised the Government and the Government simply acted on his advice.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Mr. Virumbi, last point.

SHRI S. VIDUTHALAI VIRUMBI: Sir, there is privatisation in every field. But it is very dangerous as far as education is concerned. If there is privatisation in the field of education, education would be commercialised. Once education is commercialised, the whole teaching profession would be commercialised. Ultimately, the future generation is not going to be benefited in any way. Even the Supreme Court had given a warning to the Governments, the Central and the State Governments, that they should put a stop to this tendency. But nobody has paid any heed to this warning. If any Government, whether it is the Central Government or any State Government, privatises education, they would be doing more harm to the people, to the future generation. In fact, if there is more and more privatisation, in future, the people who come from the lower rungs of the society would not be able to go in for higher education and only the people who have a lot of money, even though their knowledge is less, would enter the various institutions and get their degrees. This is a very dangerous tendency. I want that this should be stopped once and for all. With these observations, I conclude. Thank you.

श्री शंकर बयाल सिंह (बिहार): उप-सभाध्यक्ष महोदया, विनियोग विधेयक, 1992 जो हमारे सामने प्रस्तुत है, उसके संबंध में मैं अपने विचार गांधी जी के इस विचार के साथ प्रारंभ करना चाहता हूँ जो उन्होंने "मेरे सपनों का भारत" में लिखा है। संघ इंडिया में 26-3-1931 को गांधी जी ने लिखा था कि "मेरे सपनों का स्वराज्य तो गरीबों का स्वराज्य होगा। जीवन की जिन आवश्यकताओं का उपयोग राजा और अमीर लोग करते हैं, वहीं तुम्हें भी मुलभ होने चाहिए। इसमें फर्क के लिए स्थान नहीं हो सकता लेकिन इसका यह अर्थ नहीं है कि हमारे पास

उनके जैसे मजल होने चाहिए। सुखी जीवन के लिए मजलों की कोई आवश्यकता नहीं है। हमें मजलों में रख दिया जाय तो हन घबरा जायेंगे। लेकिन तुम्हें जीवन की वे सामान्य वस्तुएँ अवश्य मिलनी चाहिए जिनका उपयोग अमीर आदमी करता है। मुझे इस बात में बिल्कुल भी सदेह नहीं है कि हमारा स्वराज्य तब तक पूर्ण स्वराज्य नहीं होगा, जब तक वह तुम्हें ये सारी सुविधायें देने की पूरी व्यवस्था नहीं करता।

महोदया, गांधी जी के इस वाक्य के साथ मैं सरकार से कुछ सवाल प्रारंभ में ही पूछना चाहता हूँ। मैं सवाल यह जानना चाहता हूँ कि जो देश की वर्तमान स्थिति है, राजनीतिक अज्ञावात, आर्थिक अस्थिरता, नीतिगत डावांड़ोल स्थिति और किसी भी एक मुद्दे पर गंभीरतापूर्वक विचार न करने का प्रयास इन सारी स्थितियों के बीच मैं हम खड़े हो कर आज इस विनियोग विधेयक पर बातचीत कर रहे हैं जो 263,41,36,760 और 12,15,00,000 रुपए का आपने हमारे सामने प्रस्तुत किया है। प्रारंभ में मैं इस बात को कह देना चाहता हूँ कि अभी हमारे सामने जिन जिन मदों पर यह विनियोग विधेयक आया है और पैसे की मांग हुई है, मुझे देख कर आश्चर्य से अधिक दुख हो रहा है। और जिन मदों में मंत्री महोदय ने चाहा है वह अपनी जगह पर हैं, ग्रामीण विकास के लिए केवल तीन लाख रुपए हैं जबकि शहरी विकास के लिए आप स्वयं देखेंगे कि 2,15,00,823 रुपए हैं। मैंने इस लिए गांधी जी के वाक्य को सब से पहले आपके सामने रखा कि सरकार भी अपनी तस्वीर उस आइने में देख सकती है और उस तस्वीर को देखते हुए मैं पहले सरकार से यह जानना चाहता हूँ। उसके बाद अपनी बात कहना चाहूंगा, इसलिए कि विगत दिनों में सरकार ने बहुत सी ऐसी बातें कहीं हैं जिनसे ऐसा पता चलता है कि सरकार कुछ करना चाहती है लेकिन हम जानते हैं सरकार कुछ भी करना नहीं चाहती। उस मुद्दे को रखते हुए मंत्री महोदय से जो स्वयं गांधीवादी निष्ठा के

व्यक्ति है, मैं जानना चाहता हूँ कि क्या हमने भ्रष्टाचार कम किया है? क्या हमने मूल्य वृद्धि को रोका? क्या हमने रुपए की कीमत बढ़ाई? क्या हमने फजूलखर्चों को बंद किया? क्या हमने बैंक तथा दूसरे घोटाले जो वर्षों से आते रहे हैं उन पर नियंत्रण किया या उन्हें कम किया? क्या हमने अपने निर्यात में बढ़ोतरी की? क्या कृषि और उद्योगों का संतुलन स्थापित करते हुए कृषि पर अधिक व्यय की नीति हमने बनाई? क्या आठवीं पंचवर्षीय योजना में जो लक्ष्य हैं उनको हम प्राप्त कर सकेंगे? इन सवालों को पूछते हुए जवाब भी मैं खुद ही देना चाहता हूँ कि नहीं, नहीं, नहीं बिल्कुल नहीं। इसलिए कि सरकार की नीयत इस और नहीं है। महोदय, भारत गरीब देश नहीं है लेकिन भारत के लोग गरीब हैं।

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): This is what late Shri Krishna Menon had said that ours is not a poor country, it is a country of poor people.

SHRI SHANKAR DAYAL SINGH: That is what I want to say. जैसे कि मैं कह रहा था कि हमने अमीरी और गरीबी की रेखा इस तरह से बढ़ा दी है कि सपने तो हमने बहुत देखे लेकिन उन सपनों को हम ने साकार नहीं किया। आज भी जो आंकड़े हमारे सामने आते हैं उनके अनुसार पूरी जनसंख्या का एक तिहाई या 40 प्रतिशत लोग गरीबी रेखा के नीचे जी रहे हैं या जीने के नाम पर मर रहे हैं, अर्थात् उनकी भले ही नहीं निकली लेकिन वे जिन्दा नहीं हैं। इसके लिए सब से बड़ी जवाबदेही किसी सरकार की होती है। उस सरकार की जवाबदेही और भी बड़ी होती है जो लोकतांत्रिक ढंग से चुन कर के जनता का वोट ले कर जनप्रतिनिधि के रूप में संसद में बैठती है। इसलिए सरकार अपनी बातों को समझे आज देश की वर्तमान स्थिति की गम्भीरता के बारे में रोज सदन में चर्चाएं होती हैं

यह भी होता है कि विश्व बैंक का दावा हमारे ऊपर बढ़ रहा है। यह भी होता है कि बाहरी ताकतों से हम घेरित हैं और उनके अनुसार हम अपनी नीति निर्धारण कर रहे हैं। यह भी होता है कि विदेशी कम्पनियां जो हैं वह हमारे यहां के कुटीर उद्योगों से ले कर कर सारी चीजों को समाप्त कर रही हैं। यह भी चर्चा बराबर हमारे यहां हो रही है कि पब्लिक सेक्टर जो जवाहर इरा में बड़े बड़े पब्लिक सेक्टर औद्योगिक प्रतिष्ठान सार्वजनिक संस्थान कायम हुए थे उनको यह सरकार स्वयं ही गला घोट कर मारने के लिए प्रतिबद्ध है। उन बातों को मैं दोहराना नहीं चाहता हूँ। लेकिन मैं आपके माध्यम से कुछ बातें सरकार से अवश्य कहना चाहता हूँ।

1.00 P.M.

जो बातें मैं कहना चाहूंगा वे समय की सीमा के अंदर इसलिए कहूंगा कि उपसभाध्यक्ष महोदय, आपको घंटी बजाने की पीड़ा मोल नहीं लेनी पड़ेगी।

मैं यह चाहता हूँ कि सरकार अपनी नीतियों के अनुसार तीन चार बातों पर निश्चित रूप से ध्यान दे। एक यह है कि कृषि उत्पादन में हमारी बढ़ोतरी नहीं हो रही है और विगत 3-4 वर्षों से लगातार हम यह देख रहे हैं कि कृषि का उत्पादन हमारा जहां था वही रुक गया है। सबसे गम्भीरता से इस पर आपको इसलिए ध्यान देने की जरूरत है कि उद्योग और कृषि दोनों में संतुलन नहीं होगा तो देश चरमरा जाएगा। पिछले दिनों हमने सोवियत संघ की घटनायें देखी हैं। वहां उद्योग पर बहुत ध्यान दिया गया। उद्योग का दर्जा बढ़ते 62-65 परसेंट तक चला गया, एग्रीकल्चर 32 परसेंट पर चला गया। नतीजा यह है कि वहां के लोगों को एक एक टमाटर और सब्जी खरीदने के लिए दो दो किलोमीटर लम्बी लाइन लगानी पड़ती है, ग्यू में खड़ा होना पड़ता है। हम बढ़ाई दे अपने उस किसान को जिसने इस संसद भवन को नहीं देखा है, दिल्ली की चमचमाती हुई सड़कों को नहीं देखा है, राष्ट्रपति भवन को नहीं देखा है, सचिवालय को नहीं देखा है लेकिन जाड़े, गर्मी

[श्री शंकर दयाल सिंह]

और बरसात में अपने खेतों में काम करके वह 85 करोड़ लोगों को खिलाता है। कभी हमारी गिनती दरिद्र में थी। आज इस मायने में कम से कम हम दरिद्र नहीं हैं। हम खाने के लिए किसी दूसरे पर मोहताज नहीं रहे।

उपसभाध्यक्ष महोदय, आज़ादी जब आई थी तो उसके 5-7-10 वर्षों तक हमारा संक्रमण काल था। हमारे पास कपड़े नहीं थे, खाने के उतने साधन नहीं थे, बाहर से मंगाना पड़ता था। आज कम से कम बाहर के मोहताज नहीं हैं। मंगा लेते हैं लोग अभी भी लेकिन मंगाते हैं अपने लाभ के लिए और इसका विरोध भी हम प्रायः करते रहे हैं।

महोदय, मैं आंकड़ों के माया जाल में नहीं जाना चाहता हूँ इसलिए कि बहुत बड़े बड़े अर्थशास्त्री हमारे बीच में हैं। उपसभाध्यक्ष जी आप स्वयं बड़े अर्थशास्त्री हैं जो कि आंकड़ों के माहिर हैं और आंकड़ों से या आंकड़ों का बीज बोकर न तो धान पैदा हो सकता है न गेहूँ की फसल उगाई जा सकती है इसलिए हम आंकड़ों की फसल नहीं उगाना चाहते हैं।

श्री राम नरेश यादव (उत्तर प्रदेश) :
आगे उगाने के लिए लेकिन लक्ष्य रख सकते हैं।

श्री शंकर दयाल सिंह : असम्भव है जैसा कि भाई राम नरेश जी ने कहा हम यह कहना चाहते हैं। लेकिन हमने एक दो बातें क्यों केवल खाद्यान्न के द्वारे में कहीं हैं? इसमें हम आपको कहना चाहते हैं। अब ऐसा है कि जो हमने पिछले दिनों—बराबर मैंने इस सदन में भी कहा है कि जो हमने अपना लक्ष्य ग्रामीण विकास का रखा है वह अधिकतर हमारा लक्ष्य कागज तक रह जाता है उसका कारण यह है, जिसको बड़ी गंभीरता से समझने की जरूरत मैं समझता हूँ कि गांव के

लोग तेजी से शहरों की ओर भागे चले आ रहे हैं। गांव खाली हो रहे हैं, शहर भर रहे हैं और मेन कारण इसका यह है—सरकार को गंभीरता से विचार करना चाहिये कि जो थोड़ा भी पड़ लिख गया, कहीं भी उसको रोजी रोटी मिल गयी वह पहला काम करता है कि गांव छोड़ो और शहर में आकर बस जाओ। जो लोग रिटायर कर गये, वे भी शहर में बस जाते हैं, गांव में लौटकर नहीं जाते। कोई जज हो गया, कलेक्टर हो गया, प्रोफेसर हो गया, या सरकारी कर्मचारी है वह गांव में नहीं लौटता है। नतीजा यह है कि जिनके अनुभवों के बल पर गांव का विकास हो सकता था वे शहरों में रह जाते हैं और शहरों का विकास होता है, गांवों का विकास बिल्कुल रुक गया है। आप इस चीज को देखें। तो सरकार पहली प्राथमिकता इस बात की रखे कि जिस बात की कल्पना गांधी जी ने की थी कि ग्रामीण भारत ही हमारा असली भारत है और ये खेत खलियान में काम करने वाले किसान ही सही भारतीय है, उनकी स्थिति को सुधारने के लिये जरूरी है कि आप गांवों को शहरों के अनुरूप भले न बनायें लेकिन गांव के लोगों को शहरी के अनुसार ही सुविधायें कम से कम आप जरूर प्रदान करें। पहली आपकी प्राथमिकता यह होनी चाहिये।

मैंने प्रारंभ में ही कहा था कि मैं ज्यादा समय आपका नहीं लंगा। मैं चाहता हूँ कि मैं देश से अब कुछ अपने प्रदेश की ओर जाऊँ इसलिये कि विनियोग विधेयक पर बोलते हुये कम से कम इतनी बात अवश्य होती है कि हम अपनी समस्याओं को आपके सामने रख सकते हैं। मैं अपने प्रांत की बात इस लिये कर रहा हूँ कि देश ठीक है, देश हमारा बहुत बड़ा है—जनसंख्या की दृष्टि में और क्षेत्रफल की दृष्टि से, लेकिन जो मानचित्र हमारे सामने है, उस मानचित्र में कुछ ऐसे प्रांत हैं, जो उत्पादन की दृष्टि से आगे हैं, लाभ की दृष्टि से बहुत पीछे हैं। इसमें तीन प्रांत निश्चित रूप से प्रमुख हैं

बिहार, मध्य प्रदेश और उड़ीसा। यह मैं इसलिए कह रहा हूँ कि आप पूरे खनिज पदार्थ की बात देख लीजिए, 40 प्रतिशत खनिज इन तीनों प्रांतों में है, सारे वहीं पर हैं और हमारा कंपलीट जो 40 प्रतिशत खनिज सम्पदा है और बारह सौ खानें उन तीनों जगहों में चलती हैं, चाहे वह कोयले की हों, आयरन और की हों, अबरक की हों, मैंगनीज की हों, लेकिन इतनी खानें उन जगहों में चलती हैं और हम तीनों मिल करके उत्पादन लक्ष्य—28 अरब 45 करोड़ का उत्पादन हम करते हैं जोकि इस देश के रेवेन्यू का एक बहुत बड़ा हमारा हिस्सा है। सिर्फ कोयले का उत्पादन हम 24 अरब 50 करोड़ का प्रति वर्ष करते हैं, लेकिन उसके बावजूद भी यह तीनों प्रांत आर्थिक रूप से पक्षाघात के शिकार हैं।

तो मैं चाहता हूँ कि सरकार इन तीनों पर ध्यान दे और तीनों का नाम मैंने लिया है। लेकिन अब मैं केवल बिहार के ऊपर ही केंद्रित होना चाहता हूँ और वह इसलिए—यह कहने की जरूरत नहीं है कि बिहार राजनीतिक, आर्थिक और सामाजिक तीनों रूपों में एक समस्याग्रस्त प्रांत है। उसकी ओर केंद्र का ध्यान नहीं गया।

उपसभाध्यक्ष जी, एक समय था जब जवाहरलाल जी यहां प्रधान मंत्री थे। उस समय राजनीतिक रूप से बिहार की हैसियत बहुत ऊंची थी और बिहार की उस समय तूती बोलती थी। हमारे यहां के बड़े-बड़े नेता यहां पर थे, बाबू जगजीवन राम जी थे, बलि राम भगत जी मंत्री हुआ करते थे, दूसरे भी कई लोग, हमारे सत्य नारायण सिंह बगैरह थे। उस समय नेहरू एरा में बिहार में जो बड़े-बड़े उद्योग... (व्यवधान)

उपसभाध्यक्ष (श्री जगेश देसाई)
 आप भूल गये कि हमारे जो फस्ट प्रजोडेंट थे, बाबू राजेन्द्र प्रसाद, वह भी बिहार के थे।

श्री शंकर बघाल सिंह : माफ करेंगे, मैंने राष्ट्रपति जी का नाम लेना उचित नहीं समझा था, लेकिन आपने उसकी पूति कर दी। मैं धन्यवाद देता हूँ। उस समय प्रथम राष्ट्रपति, डा. राजेन्द्र प्रसाद भी बिहार के ही थे।

तो बिहार में नेहरू एरा में जो बड़े-बड़े उद्योग-धंधे कायम हुए, उसके बाद आप उठा करके नरेश को देखेंगे, तो कोई भी उद्योग नहीं लगा। नेहरू एरा में जबकि बिहार के लोग, प्रथम राष्ट्रपति से लेकर के दूसरे मंत्रिमण्डल में सात-सात मंत्री हमारे यहां से हुआ करते थे, उसी जमाने में बरौनी, सिदरी, बोकारो, एच. ई. सी., रांची, इन सबों की नींव पड़ी और आज आप वहां जाकर देखेंगे कि वह सारा स्टाप हो गया है। यहां तक कि जो वहां सार्वजनिक इकाईयां हैं, जैसे सिदरी है, बरौनी है, एच. ई. सी. है, तीनों के बारे में बार-बार इस सदन में आवाज उठती है कि उनकी हालत खराब है, सरकार उनको पैसा मुहैया नहीं कर रही है। सरकार इसकी ओर ध्यान नहीं दे रही है। लेकिन मैं केवल उन उद्योगों का हवाला देकर बिहार में मामले में चुप नहीं रहना चाहता हूँ।

पिछड़ेपन का मुख्य जो कारण है, वह यह है कि जो प्रतिशत बिहार के विकास के लिए केंद्र को और से जाना चाहिए, वह नहीं जाता है। पूर्वा निवेश हमारे यहां नहीं जाता है। यह आंकड़े अगर मैं आपको दूँ, तो यह ऐसे आंकड़े हैं जोकि रोंगटे खड़े कर देते हैं। जबकि हमने आपको कहा कि हम देश के विकास की उत्पादकता में इतना प्रतिशत योगदान दे रहे हैं, लेकिन आप हमारे विकास या आप हमारी समस्याओं के निराकरण के लिए उतना नहीं दे पा रहे हैं।

हमारे मुख्य मंत्री, लालू प्रसाद यादव ने कई बार केंद्र को लिखा और कई बार वहां बातें चलीं और कितनी बातें अगर वहां सच्ची से नहीं की जाती,

[[श्री शंकर दयाल सिंह]]

तो केन्द्र की ओर से कुछ मिलता भी नहीं जैसे कोयले का और दूसरी चीजों की रायल्टी का जो हिस्सा हमको मिला है मध्य प्रदेश को भी मिला, उड़ीसा को भी मिला, बंगाल को भी मिला। सबको उससे लाभ हुआ। मैं समझता हूँ कि उसकी ओर आपको ध्यान देने की जरूरत है। मैं मुख्य तौर से कन बातों की ओर, आपका बिहार की समस्याओं की ओर ध्यान देंगे इसकी ओर मैं सरकार का ध्यान अवश्य आकृष्ट करना चाहता हूँ। एक तो हमारे यहाँ सब से बड़ी समस्या विद्युत की है। बिजली के साधन जब तक आप मुहैया नहीं करते हैं, विद्युतीकरण की स्थिति मंद रहता है यह है जिसके कारण वहाँ आर्थिक प्रगति भी नहीं हो रही है। बिहार में अभी प्रति व्यक्ति 94.1 किलोवाट बिजली का उपलब्धता है, जब उपलब्धता है, जबकि आन्ध्र में भी 182.2, गुजरात में 303.6 और महाराष्ट्र में 313.9 किलोवाट की खपत प्रति व्यक्ति होती है। मैं आपको यह कह रहा हूँ कि हमारे, इसलिए मैं कह रहा हूँ कि थर्मल पावर की 7-7 योजनाएँ केन्द्र के पास लंबित पड़ी हुई हैं। जब तक आप यहाँ से हरी झंडी नहीं दिखलाते हैं तब तक वहाँ पर क्या हो सकता है? इसलिए पहली बात तो यह कहना चाहता हूँ कि जो भी आपके यहाँ, हमारे यहाँ से तीन तरह की योजनाएँ केन्द्र के पास लंबित पड़ी हुई हैं। एक तो औद्योगिक विकास की योजना है, दूसरी विद्युत परियोजना है थर्मल पावर है और तीसरी जल संसाधन की परियोजना है यानी कि सिंचाई की। हमको और कुछ नहीं चाहिए, आप हमको सिंचाई मुहैया करा दीजिए और आप हमको बिजली दे दीजिए। हमारे यहाँ के किसान अगर उनको पानी मिल जाए, उपसभाध्यक्ष जी, तो पैदावार बढ़ जाए। होता यह है कि हमारे यहाँ के आधे से अधिक भाग में खेतों में पानी नहीं रहता है, किसानों की आंखों में अवश्य पानी रहता है। एक ओर खेतों में पानी के अभाव में दरार पैदा हो जाता है,

दूसरी ओर किसानों के दिल में दरार पैदा हो जाती है। हम चाहते हैं कि आप सिंचाई की उपलब्धता बिहार में वैसे ही कर दें जैसे आज पश्चिमी उत्तर प्रदेश में है, हरियाणा में है, पंजाब में है। आप देखिए कि बिहार का किसान पंजाब और हरियाणा से कम पैदा करके आपको नहीं देगा। दूसरी हमने विद्युत परियोजना की जो बात आपको की कि विद्युत परियोजनाएँ जो हमारे यहाँ की आपके यहाँ बहुत दिनों से लंबित पड़ी हुई हैं और बार-बार उसकी ओर कहा गया है कि मैं समझता हूँ कि उसकी ओर सरकार को ध्यान देना चाहिए। 11 इस तरह की परियोजनाएँ हमारी पड़ी हुई हैं। मुजफ्फरपुर थर्मल पावर स्टेशन, पटना (बिहटा) थर्मल पावर स्टेशन पतरातू थर्मल पावर स्टेशन नवीनगर (बल्लभ) थर्मल पावर स्टेशन, सोलर थर्मल पावर स्टेशन, चांडिल ताप विद्युत परियोजना, शंख जल विद्युत परियोजना, कनहर पम्पड स्टोरेज जल विद्युत परियोजना और कंदवा जल विद्युत परियोजना, इतनी योजनाएँ पड़ी हुई हैं यहाँ पर और इसी तरह से अन्य भी जल की योजनाएँ हैं।

आपका मैं इशारा समझ रहा हूँ, लेकिन मैं अपना समय भी देख रहा हूँ। 20 मिनट का हमारा समय है। महोदय, मेरा दो मिनट का समय बच रहा है।

उपसभाध्यक्ष (श्री जगेश वेसाई) : बचा तो नहीं है, मगर आप ले लीजिए।

श्री शंकर दयाल सिंह : दो मिनट का मेरा समय है, मैं तो बड़ी सामने रख करके आपसे बात कर रहा हूँ। महोदय, जब भी कुछ बात होती है सरकार की ओर से यह कहा जाता है कि सरकार के पास केन्द्र सरकार के पास साधन नहीं हैं, राज्य अपने संसाधन जुटाए। कुछ हद तक आपका कहना ठीक है, लेकिन मैं जानना चाहता हूँ कि केन्द्र सरकार के पास इतना पैसा है कि 3500 करोड़ रुपये के घोटाले में आप बर्बाद कर सकते हैं और 3500 रुपये आप इस राज्य के विकास के

लिए नहीं दे सकते।

उपसभाध्यक्ष (श्री जगेश देसाई) :
वह केन्द्र का पैसा नहीं है।

श्री शंकर दयाल सिंह : मैं केवल यह कह रहा हूँ कुछ ज्यादा बात नहीं आप तो माननीय उसके हैं, लेकिन जो वर्तमान समीक्षा है आर्थिक समीक्षा सरकार ने जो हमारे सामने पेश की है उसका केवल दिग्दर्शन कराने के लिए मैं कहना चाहता हूँ। क्योंकि आज हर ओर जब भी सरकार ने कहा, लाल-किले के आँचीर से प्रधानमंत्री ने भी कहा और कल ठाकुर जी ने स्वयं कहा, कि सरकार के पास रिजर्व खाते में 17,448.25 करोड़ रुपये जमा हो गए हैं और जब वर्तमान सरकार ने चाँजे लिया था उस समय केवल 1000 करोड़ रुपये था। अगले हफ्ते क्या होगा, हमें इसकी चिन्ता है। आप अपने रिजर्व कोटे को दिखा रहे हैं। 17,448.25 करोड़ रुपये, लेकिन इस देश के ऊपर जो 1,09,991 रुपये का बकाया चला आ रहा है उस पर आपने ध्यान नहीं दिया। मैं कहता हूँ कि आप ब्याज चुकाते जाइए, तर्ज लेते जाइए कर्ज बढ़ाने जाइए, इन सब आर्थिक डिटेल्स में मैं बहुत दूर तक न जाकर आपसे यही प्रार्थना करना चाहता हूँ कि बिहार की जो योजनाएँ आपके यहाँ लम्बित पड़ी हुई हैं, उनको आप यहाँ में स्वीयर कर दीजिए।

दूसरी बात, महोदय, मैं यह कहना चाहता हूँ कि राज्यों का जो आवंटन जाता है केन्द्र की ओर से, वह आवंटन जनसंख्या के अनुसार जाना चाहिए। जनसंख्या को आधार बनाते हुए चलिए क्योंकि बैंकों का मैं देख रहा हूँ, जो मेरे पास फिगर्स हैं, मैं उसमें ज्यादा नहीं जाना चाहता, लेकिन जमा-पूँजी जो हमारे बिहार के बैंकों में है उसके अनुपात में बैंकों का ऋण और बैंकों का खर्च उतना नहीं है, जितना महाराष्ट्र में है, आन्ध्र प्रदेश में है या गुजरात में है या दूसरे प्रदेशों में है।

इन्हीं शब्दों के साथ मैं समझता हूँ भारत सरकार अगर निश्चित रूप से कोई

अपनी नीति निर्धारित करते हुए इस देश की आर्थिक स्थिति, राजनीतिक स्थिति और सामाजिक स्थिति को सुधारने चाहेंगे तो निश्चय ही हम सब का सहयोग उसमें उसे मिलेगा। अन्त में, विनियोग विधेयक के लिए मैं यही कहना चाहूँगा कि ग्रामीण विकास के मद में आप कम से कम उतनी राशि जरूर कर दें, जितनी आपने शहरी विकास के लिए रखी है। धन्यवाद।

श्री मूलचन्द मौणा (राजस्थान) :
उपाध्यक्ष महोदय, इस देश में बढ़ती हुई जनसंख्या और भौगोलिक स्थिति ऐसी है, जिससे भारत के आर्थिक में लिखा हुआ है कि हमेशा उस्तरे की धार पर रहना पड़ेगा। अभी गए वर्ष में, जो समस्याओं का वर्ष था और दूसरी परिस्थिति थी इस देश में, यह जो अब सरकार है ऐसी परिस्थिति में बनाई गई थी। उस समय देश आर्थिक, सामाजिक, राजनीतिक संकट से गुजर रहा था, देश की अर्थ-व्यवस्था जर्जर हो चुकी थी, देश के अन्दर जो विदेशी पूँजी का भण्डार था वह खाली हो चुका था, विदेशों में देश की साख गिर रही थी और दूसरी इनिया के देशों को यह विश्वास हो रहा था कि भारत आर्थिक दृष्टि से दिवालिया होता जा रहा है, देश के अन्दर कहीं ग्रामिक जगड़े हो रहे थे, कहीं जाति के जगड़े हो रहे थे, ऐसी परिस्थिति में श्री नरसिंह राव जी की सरकार बनी और इस देश की आर्थिक स्थिति को सुधारने के लिए इस सरकार ने कदम भी उठाए। यह सर्वविदित है।

उपाध्यक्ष महोदय, इस सदन का हर सदस्य इस बात का जानता है कि यह नई सरकार जबसे बनी तब से इस देश की आर्थिक स्थिति मजबूत हुई है। आर्थिक स्थिति खराब करने वाली पिछली सरकार थी और यदि मैं उसका नाम लूँ तो कोई अतिशयोक्ति नहीं होगी। आज स्थिति यह पैदा हुई इन मुधारों के कारण, कि ऋणों की किश्तें चुकाने में आसानी हो रही है। यह तो इस देश की जनता का सौभाग्य था कि इस देश की साख को, इस देश की इज्जत को श्री नरसिंह राव जी की सरकार ने बचाया है और इस देश की साख और इज्जत को बढ़ाया है। दूसरा इस आर्थिक

नीति का उद्देश्य था कि देश के अंदर बुनियादी जो दोष हैं, अर्थव्यवस्था के अंदर, उनको दूर किया जाए और ऐसी नीति का आधार रखा जाए जिससे कि देश के अंदर पूंजी का भंडार बढ़े, उत्पादन बढ़े, निर्यात और लोगों की आय बढ़े, नए रोजगार उपलब्ध हों। इस प्रकार की नीति का आधार आज इस देश के अंदर नरसिंह राव जी ने रखा है और उसी का परिणाम है कि आज हमारा विदेशी मुद्रा का भंडार 15 हजार करोड़ है। जो अतिवासी भारतीय थे, वे यहां से अपनी पूंजी निकाल रहे थे, आज उनकी भी रुचि इस देश के अंदर अपनी पूंजी बढ़ाने की हुई है और उसी का परिणाम है कि उन्होंने 6 400 करोड़ रुपए लगाकर हमारी अर्थव्यवस्था में अपना आत्मविश्वास दर्शाया है। आर्थिक सुधारों के मुख्य उद्देश्य हैं कि लोगों को बुनियादी बीमारी न हो और मजदूरों का शोषण न हो सके, उनके परिवारों को बोझ न झेलना पड़े। श्रमिकों के हितों की रक्षा की यह नीति है। एक वर्ष के अंतराल के अंदर मुद्रा रोजगार योजनाएं, संसाधन बहाने पर जोर दिया गया है। ग्रामीण विकास के लिए सिंचाई परियोजना बढ़ाया गया। 8वीं योजना के अंतर्गत उससे दृग्गुण, खर्च कपने की योजना बनाई गई। आज देश की बैलेंस और पेमेंट की स्थिति में सुधार हुआ है, इसे हम नकार नहीं सकते हैं। आज गांवों और शहरों का जो अंतर था उसको समानता पर लाने के लिए इस देश की योजनाओं के अंतर्गत इस सरकार ने, पिछली कांग्रेस सरकार ने ग्रामीण विकास के लिए कई योजनाएं लागू की थीं और उनसे गांवों का विकास जरूर हुआ है, जितना होना चाहिए था वह नहीं हो पाया, लेकिन कुछ विकास गांवों का जरूर हुआ है। इन कार्यक्रमों को लागू करने में कई रोष हो सकते हैं, कई दलाल लोग बीच में बैठे हुए हैं, जितना पैसा केन्द्र सरकार ने गांव विकास के लिए दिया है उसका सदुपयोग नहीं हो पाया है, लेकिन गांवों का विकास जरूर हुआ है यह हम कह सकते हैं। आई० आर० डी० पी० — गांवों के विकास के लिए और निर्धन लोगों को लाभान्वित करने के लिए योजनाएं बनाई गईं। अणु कृषक, शूटिंग कास्ट, शूटिंग कास्ट, बिकलांगों के लिए सबसिडी की

योजनाएं लागू करके उनके विकास के कार्यक्रम भी इस सरकार ने बनाए और उनको मुचारा रूप से कार्यक्रम में, जब से यह सरकार बनी है, बड़े स्तर पर मुचारा रूप से यह कार्य चल भी रहे हैं। सरकार ने सुखाग्रस्त और मह-भूमि के विकास के कार्यक्रम भी बनाए हैं जिससे मरू विकास भी हुआ, सुखाग्रस्त जो एरिया थे, उनमें कुछ राहत भी लोगों को मिली। ग्रामीण क्षेत्र के लिए महिला और बाल विकास के कार्यक्रम भी इस सरकार ने बनाए। आंगनवाड़ी योजना के माध्यम से महिलाओं के ग्रुप को प्रशिक्षण के माध्यम से महिलाओं को आगे बढ़ाने के लिए, उनको सबसिडी देकर, रोजगार देकर आगे बढ़ाने के कार्यक्रम भी बनाए। स्वरोजगार योजना के अंतर्गत भी यहां के युवकों को, इस देश के युवकों को रोजगार देने के कार्यक्रम सरकार ने बनाए। हम इन बातों से इन्कार नहीं कर सकते हैं। ग्रामीण युवा रोजगार जैसे अनेक कार्यक्रमों के माध्यम से उन ग्रामीणों को रोजगार देने के लिए काम किया गया। मिस्त्री का काम उनको सिखाया गया, सार्दकलिंग का, कारीगरी का काम भी उसको सिखाया गया और उससे गांव के लोगों को काफी राहत मिली है। जवाहर रोजगार योजना के अंतर्गत शूटिंग कास्ट और शूटिंग ट्राइबल के लाखों कृषकों के लिए 10000 कुए खोदे गए। यह इस सरकार की सबसे बड़ी उपलब्धि है कि ये कार्यक्रम लागू किए गए गांवों के विकास के लिए गरीबों को उठाने के लिए, गरीबी दूर करने के लिए और इंदिरा आवास योजना के अंतर्गत पिछले साल 1.22 लाख मकानों का निर्माण कराया गया। यह राज्य सरकारों की रिपोर्ट के आधार पर मैं बता रहा हूं। जो रिपोर्ट राज्य सरकारों से आई हैं उनके आधार पर मैं बता रहा हूं।

महोदय, राष्ट्रीय ग्रामीण विकास कोष की स्थापना की गई थी 1980 में और उस कोष के द्वारा गांवों के प्रौद्योगिक विकास, वैज्ञानिक शिक्षा, कृषि के अच्छे सिस्टम का ज्ञान कराने के लिए प्रशिक्षण की एक योजना सरकार ने चलाई थी उससे हमारे किसान काफी लाभान्वित हुए हैं। किसानों को जो सबसिडी मिल रही थी

उसमें जरूर कमी की गई जिससे किसानों का दुखदंद जरूर बढ़ा है लेकिन आज किसान स्वावलंबी भी बन रहा है, वह किसी पर आश्रित नहीं रहना चाहता, अपनी मेहनत से कमाकर खाना चाहता है।

महोदय, राष्ट्रीय ग्रामीण विकास संस्थान के माध्यम से समुदायिक विकास संस्थाओं द्वारा गांवों के अंदर महिलाओं, बच्चों और बेरोजगार लोगों को शिक्षा देने के लिए कार्यक्रम बनाए गए। मैं यह कहना चाहता हूं कि भारत गांवों का देश है और गांवों का देश होने के नाते जो संतुलन गांवों और शहरों में होना चाहिए वह अभी नहीं है। जितना विकास शहरों का हुआ है, गांवों का उतना विकास नहीं हुआ है। इस विकास को बराबर करने के लिए आपको इन योजनाओं की ओर विशेष ध्यान देना पड़ेगा।

लघु उद्योगों की बात हम करते हैं। तो लघु उद्योग जो छोटे-छोटे उद्योग हैं, उनको गांवों के अंदर लगाया जाए। छोटे उद्योग यदि गांवों के अंदर हम लगाए तो गांवों के लोगों को ज्यादा रोजगार मिलेगा, और पैसा भी कम लगेगा और उत्पादन भी ज्यादा होगा क्योंकि गांवों का आदमी मेहनती होता है, वह मेहनत पर विश्वास रखता है। यदि गांवों का विकास आपको करना है तो कारीगरी, लकड़ी के उद्योग, मिट्टी के उद्योग, रेशम के कीड़ों का पालन, मछली पालन और कटाई-बुनाई जैसे छोटे-छोटे जो ग्रामीण उद्योग हैं, वे आपको लगाने चाहिए। यदि इनको योजनाबद्ध तरीके से हम गांवों में लगाते हैं तो गांवों में रहने वाले नौजवान को तो रोजगार मिलेगा ही, इस देश का उत्पादन भी बढ़ेगा, बस्तुएं भी प्राप्त होंगी जिससे आज देश के अंदर जो महंगाई बढ़ रही है उस पर रोक लग सकेगी।

महोदय, मैं यह भी कहना चाहता हूं कि गांवों की जो योजनाएं आपके पास, केंद्रीय सरकार के पास पड़ी हैं चाहे वह राजस्थान की हों, चाहे गुंपी की हों, चाहे हरियाणा की हों, चाहे बिहार की हों, जो योजनाएं गांवों के विकास के लिए हैं

उनको तत्परता से यहां से स्वीकृत करके उन पर कार्य आरम्भ करना चाहिए। आज देश के अंदर ऐसी परिस्थिति पैदा हो गई है कि कहीं देश के अंदर सूखा पड़ रहा है, कहीं बाढ़ आ रही है, ऐसी स्थिति को रोकने के लिए और किसानों को सिंचाई के लिए साधन उपलब्ध कराने के लिए चाहे आप बड़े बांध बनाकर कीजिए। या छोटे बांधों के माध्यम से पानी की सुचारु व्यवस्था आप करेंगे तो निश्चित ही गांव का आदमी अपनी मेहनत और अपनी ताकत के साथ इस देश के विकास में सही मायने में अपना योग दे सकेगा। इससे गांवों का विकास होगा। तभी माना जाएगा कि देश का विकास हुआ है।

महोदय, इस संबंध में मैं कुछ सुझाव माननीय मंत्री जी को अपनी ओर से देना चाहता हूं। आज जो राजकीय कोष की फिजूलखर्ची हो रही है उसको रोका जाए और इस देश की पूंजी को बढ़ाने के लिए फिजूलखर्ची को रोककर देश की खुशहाली और विकास के लिए छोटे-छोटे उद्योग गांवों के अंदर लगाए जाए। ग्रामीण लोगों को सबसिडी देकर उनका आर्थिक विकास किया जाए। अगर आप इस पैसे का प्रयोग वहां करेंगे तो प्रगति होगी। आज यह परिपाटी बन गई है, जैसा कि जगदीश प्रसाद माथर साहब ने कहा था, इस सरकार ने कर्ज लिया है। कर्ज लेना कोई पाप नहीं है। कर्ज लीजिए, यदि आपकी साख है तो उस कर्ज को चुकाने में सक्षम हो सकते हैं। चन्द्रशेखर जी की सरकार ने इस देश का सोना गिरबी रख दिया था क्योंकि उनको कर्ज नहीं मिल पाया, उनकी साख नहीं थी। लेकिन नरसिंह राव जी की सरकार ने इस सोने को गिरबी रखा था, उसको छुड़वाया। आज देश की सरकार की साख बनी है। तो कर्ज लेना पाप नहीं है। लेकिन मंत्री जी से मैं कहना चाहूंगा कि आज अंतर्राष्ट्रीय मुद्रा कोश से विस्तृत कोश सुविधा के अंतर्गत कर्ज न लेने का फैसला आप करें। यदि आप कर्ज लेते हैं तो आपको उसके लिए मैं कुछ ऐसे सुझाव दे रहा हूं जिनके आधार पर आप को कर्ज लेने की जरूरत नहीं पड़ेगी। आपका प्रतिरक्षा पर जितना खर्च होता है उस पर मक खर्च

[श्री मूल चन्द सीपा]

करें। दूसरे फिजूल खर्ची की जो बड़ी योजनाएँ हैं उनको बिलकुल बंद कर दें।

उपसभाध्यक्ष (श्री जगेश देसाई) :
फिजूलखर्च की बड़ी योजना है ?

श्री संघप्रिय गौतम (उत्तर प्रदेश) :
ठीक कह रहे हैं, आप सही कह रहे हैं, आप की सरकार की योजना है....
(श्रवधान)

श्री मूलचन्द सीना : जिस तरह से फिजूलखर्ची की जाती है उसको रोकें।

तीसरी बात मैं कहना चाहता हूँ कि सरकार के जो अनुत्पादक खर्चे हैं, उनको रोकें। चौथे मैं कहना चाहता हूँ कि ग्रामीणों को दी जाने वाली सबसिडी को रोकें। पाँचवें मैं कहना चाहता हूँ कि आपको प्रत्यक्ष करों में यदि वृद्धि करनी पड़े तो कोई दुख नहीं होगा। प्रत्यक्ष करों को लागू करना चाहिए काफी तादाद में ताकि उससे पैसा मिल सके। छठे मैं यह कहना चाहता हूँ कि आप निश्चित मात्रा में अनुमानित कर लगाइए। अगर कोई कर चोरी करता है तो उस पर कौबूदारी का अपराध आपको बनाना चाहिए। तब जाकर आपकी जो आर्थिक स्थिति है वह सुधरेगी और आपकी जो आय है वह दुगुनी हो जाएगी।

महोदय, इस देश के अन्दर जो खदानों का भंडार है यदि हम उनका सदुपयोग करें, उन को निकालने के लिए यदि सरकार के पास संपूर्ण साधन नहीं हैं क्योंकि सरकार की आर्थिक स्थिति खराब है, लेकिन यह हमें संपूर्ण साधन मिलें तो इन खदानों से बहुमूल्य खनिज निकालकर भारत देश पूँजी-पति राष्ट्रों की श्रेणी में गिना जाने लगेगा।

इतना ही मरा निवेदन है। धन्यवाद।

SHRI KAMAL MORARKA (Rajasthan): Sir, two Appropriation Bills before the House are comparatively for a very

small amount. My colleague, Shri Shankar Dayal Singh, has already pointed out that unfortunately the excess expenditures are not in the most desirable areas. For rural development the additional expenditure is only Rs. 3 lakhs while in other areas the expenditure is much more. I don't want to dwell on the appropriation amounts. I take this occasion to have an overview of the economy. For the last one year the Government has formulated various policies which they have called "a package of reforms." I have never agreed with the term "reforms" because "reforms" means you improve something. I don't think your package of changes could really improve the economy. Certain steps you took in the beginning and it has been repeated *ad nauseam* by the Ministers and Members of the other side that the balance of payments position was bad and the country was about to default. You have improved the balance of payments position. Let us examine that, Sir. Today, your balance of payments shows a good balance. But, as we all know, the balance of payments for a country is like what cash balance for an individual is. It only indicates how much money you have in the bank. It is not indicated whether it is your earning or whether it is a loan or whether it is a debt that we have to repay at a high cost. In the present balance of payments of the country, except for a very small amount which has come in as non-repatriable money, most of the money is on onerous terms. The debt burden on the country by way of debt-servicing interest and repayment has increased considerably over the past one year. I will just give one figure and that is from July, 1991 to June, 1992. During this one year out of the aid that we have received, 90 per cent had gone for debt-servicing. In this House and, I am sure, outside economists had been saying for the last five years that India was going towards a debt trap. I remember, when Mr. Pranab Mukherjee was the Finance Minister, he said about India's debt-service ratio, "I am worried, but it is not alarming". At that time we could not understand why we were differentiating these two English words. The fact

remained that the condition was steadily deteriorating. Today, you have come to a condition when the debt-service ratio is about 30 per cent. In answer to a question once the Finance Minister said, "We will try to maintain the ratio for the next few years". During the last one year when they devalued the rupee, there was a lot of criticism. Devaluation as a step, in any country at any time, will be controversial. I don't want to go into the merits and demerits of it today. The Government has devalued the rupee according to their wisdom. But if they had only said that they devalued the rupee to bring it at the realistic value of the rupee to avoid *hawala* transactions and flourishing black market in the rupee, it would have been a different matter. What they said was that the export would go up and with the devaluation of the rupee there would be a buoyancy in the exports. Now, what is the performance in the last one year? In the last one year we see that as compared to 1990-91, 1991-92 figure of exports has shown a decline of 3.9 per cent. I know that they would immediately say that the Soviet Union has collapsed. In dollar terms, even otherwise, the figures are not encouraging. On the other hand, the imports have gone up by 24.71 per cent in dollar terms. In rupee terms I am not comparing because there is a devaluation. So, the figures are not comparable. In dollar terms our imports are going up staggeringly at this rate. These are April-May figures of this year which I am comparing to the April-May figures of last year—April-May, 1992 compared to April-May, 1991. The two months' balance of payments deficits is 945 million dollars. I don't think the Indian economy will be able to sustain this. I don't know. You must be having information. Mr. Chidambaram was very optimistic about exports. Unfortunately he is gone. I don't know what the Government's game plan is. I request the Government to keep a very close watch on the export and import balance and if exports are really not going up for any reason, may be, because of the Soviet Union collapsing or, may be there is an international recession in the West; you

must understand that also. After all, you talk of global integration. You must understand that you are not functioning in isolation. So, even if your goods are good, if there is a recession in the West, you will not be able to export your goods. For any reason if the exports are not in keeping with your predictions or your assessment you must clamp down on imports. Unfortunately, the vocabulary here is changed because at a particular time when Mr. Yashwant Sinha was the Finance Minister we had to clamp down on imports. The Finance Minister today says that savage import compression of the type that existed last year will not help the country. I don't understand this. I don't want to use that adjective. I can use even better adjectives. I am not concerned about it. We are discussing cold economics. If your exports are not keeping pace, you will have to cut imports. What is the point of not curbing imports? Why are you shutting your eyes to one option that you have? Yes, you can say. "We are keeping a close watch; if need be, we will curb the imports." But this is not the case. We have announced an import-export policy where import has been given a very wide leeway. I don't understand. I can understand that imports of goods into India may be very good for the American economy. I don't think it is very good for economy. At one level you say the Indian industry should become competitive and on the other level you unleash not only raw material imports— if you are allowing import of raw materials, it is a different thing—you are allowing imports of finished goods, intermediate imports. In the electronic sector the type of imports that are allowed has almost wiped out the local electronics industry. So, we must understand what we are doing. Mr. Shankar Dayal Singh was saying that India is not a poor country. It is a rich country made up of poor people. That is correct. I want to add something. Another poverty has come in this country—the poverty of thought. It has not existed here before. When Pt. Jawaharlal Nehru was here we in this country had embarked upon

unique ideas. Non-alignment was a unique idea produced by our country. Some of my friends will not be in agreement with what Pt. Jawaharlal Nehru did. That is a different matter. But it was an original idea and people like us were totally blind followers of that original idea. It was an idea suited to India. Similarly, you take self-reliance or the economic sphere. When Mrs. Gandhi was Prime Minister, one thing she wiped out permanently—at least she thought it was permanently, we thought it was permanently; this Government, of course, makes us rethink—we thought that food shortage was permanently wiped out from this country by the green revolution. That was the single biggest contribution of Mrs. Gandhi to this country. What is the Government doing for the last one year? Every step that we are taking is to undermining the food-grain production of this country. We are talking of reducing fertilizer subsidy. I am not saying this. In this House I myself said that on subsidy we should have a fresh look, but not the way the World Bank wants us to do. The World Bank is saying the subsidy to farmers should be cut. The Finance Minister and other Government spokesmen have said that even if fertilizer prices go up we will compensate the farmers by higher procurement prices. Theoretically to is all right. But they must know that 70 per cent of the farmers of this country do not have surplus to sell. They can never be compensated by procurement prices. Whatever they are growing, it is only for their own consumption.

Economists are very wise people. I don't think I am competent enough to cross swords with them. But there is a certain basic ethos in this country. I don't think any amount of imported wisdom will be able to change that ethos. One basic ethos of this country is self-sufficiency in food, which is something that we have learnt to live by. When we are in school what we were told was very insulting. We were told that out of every three Chapatis we eat one comes from America because there was large

scale wheat supply from America, most of it under some aid or grant. Mrs. Gandhi wiped that out. Today, at least, the present generation will not know what is PL-480. They have not heard of it, because they know that this is a country which is growing food for 1/7th of humanity. We are talking of America. Suppose you want to copy, at least, you copy someone successful. Even when a student copies he copies from an intelligent student. If you copy from a student who is not going to be successful, you will also fail. If you want to copy the Americans, they are failing today. We should have copied America 30 years back. In our wisdom we decided to go with Russia. (Interruptions) I am only making a point. We know that in 1965, America commanded 39 per cent of the world GDP. That has come down to 28 per cent. We know about the American economy. President Bush is running helter-skelter to get re-elected because of the local economy. America is in trouble and we in our wisdom feel that we must copy America. In my opinion we should copy nobody. According to me, we should copy nobody because our problems are unique, our people are unique, our country is unique. You will have to find a unique solution and you will have to find it here. But in case you decide to copy because some industrialists, some people, my colleagues in the industry and all who are very much enamoured by technology and progress want it—I do not know: I join issue with them—even if you want to do it, then copy Japan whose GDP share in the world has increased from 3 per cent to 16 per cent in the same period. Copy Germany who after unification with East Germany is also trying to be a threat to America in the economic sphere. My problem is poverty of thought. We have suddenly given up. It looks to me that the Government has given up the will to run this country with self-respect and dignity. Every second and third day we bring this World Bank issue—some seeds, some other thing. Yesterday I raised the World Bank issue. Mr. Shankar Rao Chavan said: "I know. You people want to

make political capital". How can we? Do we for a moment believe that the Congress party will rule for ever for ever? This country does not belong to them. The country belongs to all of us. Where is the question of political capital in this? Is the World Bank a part of the Congress party? If we are criticising the World Bank, this World Bank is an institution in America. We should not allow the World Bank to push us around and I mean all of us. I do not know why a thing like this should be taken on partisan lines. The scam took place. I do not know. But any other self-respecting Government would have resigned. If the Government had resigned, at least some people responsible would have resigned. Here we find nobody is bothered. On the contrary when the discussions came up you are trying to put the Opposition on the defensive. I do not understand all this. The scam has taken place and can a country of India's size and size of the economy, afford a scam running into thousands of crores of rupees? Surely, we cannot... (*Interruptions*) ...

SHRI S. K. T. RAMACHANDRAN: (Tamil Nadu): It was done during your period.

SHRI KAMAL MORARKA: Thank you. Mr. Ramachandran. This is the trouble. The whole approach is yours and mine. This is the whole approach. He is just supporting me. This is exactly what I am saying.

SHRI S. K. T. RAMACHANDRAN: The scam is there. I do not support you. I wanted to say that it was there in your period also. You initiated it.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): What he says is that we cannot afford it.

SHRI KAMAL MORARKA: Mr. Ramachandran, do not say that. I haven't made a charge that you have done the scam. You are going beyond that. I like to keep political decorum. I have not named a single person and I am not the type. But if you want to cross swords I have got enough facts and figures to embarrass you and you will

not be able to speak. I do not want to go into that.

SHRI S. K. T. RAMACHANDRAN: It is a system failure. We have accepted it. Why should we resign?

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Who has accepted it? Nobody has accepted it. We have a Joint Parliamentary Committee to look into it.

SHRI KAMAL MORARKA: Let us come to the basics. In the case of balance of payments, the efforts made by this Government are commendable. I share their views that in India if we want some medium of progress our foreign exchange reserves should be at a satisfactory level. They will agree with me when I say that that level can be maintained only if we have a favourable balance of trade. Unless your exports and invisible earnings are more than your imports you will not be able to maintain that reserve. Exports are going down, for whatever reason. You may give the reason of the Soviet Union. I am not blaming you. These are the cold facts. You must keep control. You must keep an eye on imports and curtail imports whenever required to see that the balance of payments is maintained. That is number 1. Number 2, oil. As you all know, in Mrs. Indira Gandhi's time the three 'Fs'; food, fertilizers and fuel were considered the three foreign exchange guzzlers. In the case of food, she wiped it out successfully. No foreign exchange has to be wasted on account of food. In the case of fertilizer, there is still a short-fall. Now, Sir, fuel. The ONGC in 1980, started the Bombay High and a stage came when 50 per cent of back. Now only 33 per cent is met by indigenous production. Do we know the position today? We have slipped back. Now only 33 per cent is met by local production. Why? Because consumption goes up every year. If your production does not keep pace it is one thing but it has come down. In 1989-90 it was 33 million tonnes. In 1990-91 it was 34.09 million tonnes when the inefficient Governments were functioning. And in 1991-92 when a great popular and

[Shri Kamal Morarka]
 efficient Government took over, it is 30 million tonnes. The production has gone down by 4 million tonnes. More than 10 per cent. Do we understand this? Do we debate this? If we have to import four million tonnes of oil it will make nonsense of all economic calculations that you are making. Of course, these things are all inter-linked. If you don't want to import oil, you must curb its consumption and this is again interlinked with the Energy policy. These are all vital issues. But the fact remains that as things stand today, despite your best calculations, you will not be able to deliver the goods. Oil production has gone down. Export is not going up. In your own wisdom, you have allowed free imports. And we talk of inflation. I don't have to tell people about what the wheat and rice prices are. In Delhi, the prices are exactly double what they were one-and-a-half years back. You say, in August, 1991, the inflation rate was 16.7 per cent and we have brought it down to 9.1 per cent. Sir, those statistics are all very good. But the fact of the matter is, my driver was telling me that for wheat, he has to pay about 70 per cent more than what he was paying a year-and-a-half ago. Again, is not a question of who is responsible. But the poor man is not getting his foodgrains and in this country 90 per cent of the people's main expenditure is on foodgrains. So your wholesale price index and retail price index which contains a basket of other items are of no relevance to the poor man. You tell him what is the price of wheat, rice and cooking oil. That is all he is concerned with. And, Sir, these prices are totally out of control. Coming to economics, your money supply, you yourself have projected a target rate of 13 per cent but the actual money supply is 18.5 per cent. Of course, part of it is because of the balance of payment and foreign exchange reserves. Last year, the reserves had gone up. That is an economic fact. But the fact of the matter is, you cannot sustain your reform programme at a money supply rate of 18.5 per cent. That is very well known. The World Bank and IMF also will tell you that. On food, I

have already said and on exports also, I have already said. I want to make only two appeals before I close my submission. I want to make only two appeals before I close my submission. One is, there is no empirical data which is available to know as to how much of imports is related to industrial production. Every time we say that you curb imports, the Government says that the industrial production has gone down and to bring industrial production up, imports have to be allowed. The fact of the matter is, visually also as you see, that a lot of useless items have been allowed to be imported to India. The luxury items which are competitive to the Indian industries certainly do not help the Indian industries. Mrs. Gandhi, by nationalising the banks, had created a new class, the National Entrepreneurial Class, and lakhs of new entrepreneurs came up running small industries, medium industries, etc. Today they are under fear of extinction because if you unleash the multinationals on them, they will not be able to withstand the competition. I don't know; you say—in the long-run it is good for the country like somebody has said in America that in the long-run we all will be dead. But in the short-term for the small and medium entrepreneurs, it is bad. You must have a relook at the imports. I am not trying to say that you have a savage import compression, as you call it. But you must put some restrictions on imports. It will help you to implement your own plan. I know that the World Bank and the IMF do not like these import restrictions. Sir, I may repeat for their benefit; Japan and Korea are examples which we always give. They have got very high tariff structure. Japan does not allow rice to be imported even today when the cost of production rice there is totally uneconomical. But because of their farmers, they don't allow its import. Every country has a right to protect its self-interests. So certain barriers should be there in spite of the IMF and the World Bank.

You must face up with them. But unless you keep an eye on imports, your reform programme will go astray. And

we all will have to pay a heavy price for it. That is the one request that I want to make. The second request that I would make to the Government is, oil and food production are the two basics in the economy. Please take it on a war-footing. Please see that they don't slip down. According to the World Bank Development Report—they have made two predictions—by 1997 and by 2007 A.D., they have estimated the foodgrains production required to be of the order of 210 million tonnes and 280 million tonnes respectively. With the present rate at which we are going, it will reach a plateau. This year we are importing wheat and in another few years, if self sufficiency on food goes away, no amount of logic and no amount of economic calculations will work. Thank you, Sir.

श्री छोटूभाई पटेल गुजरात :

उपसभाध्यक्ष महोदय, हमारे देश की अर्थ-व्यवस्था का आधार सामान्यतः कृषि पर है। हर रोज लाखों लोग गांवों से शहरों में जा रहे हैं। इसका अर्थ यह होता है कि गांवों में इम्प्लायमेंट के बारे में जो सुविधाएं होनी चाहियें वह सुविधाएं उनको नहीं मिल रही है। मैं आपके माध्यम से सरकार के पास दो तीन बातें रखना चाहूंगा। हमारे देश में जो हमें ज्यादा चिंता हो रही है वह इम्प्लायमेंट जनरेशन की है। हम कहते हैं कि 8वें फाइव इयर प्लान में हम लोग 10 हजार करोड़ लोगों को रोजी दिलाएंगे। बड़ी अजीब सी बात है कि हम अब देख रहे हैं कि हर एक क्षेत्र में छटनी हो रही है। रेलवे के बारे में मैं कहूँ तो हर साल 58 हजार वर्कर्स 19 सेंटर्स के जरिये लिया जाते थे क्योंकि इतने ही कर्मचारी हर साल अपने रिटायरमेंट के कारण जाते थे। मगर अभी इसमें 50 प्रतिशत कर्मचारियों की कटौती करने का आदेश दिया गया है। आप पब्लिक सेक्टर अंडरटेकिंग्स के बारे में अच्छी तरह से जानते हैं कि उसमें भी डेमोकिलस स्क्वोर्ड हर एक कर्मचारी के सिर पर लटक रही है। हर एक क्षेत्र में इम्प्लायमेंट जनरेशन होना चाहिए। वह नहीं हो रहा है।

कृषि के बारे में मैंने हाउस में बार बार कहा है। आदरणीय फाइनेंस मिनिस्टर भी स्टेट के यहां हैं। मैं कहना चाहूंगा कि कृषि में 15 परसेंट—प्रॉपोरिटी सेक्टर ने जो ऋण मिलता है इसे कम करने के लिए यहां बार बार कहा जाता है जकि 15 परसेंट से कम किया जाए हालांकि वे कम नहीं करते। डी०आर०आई०, डिफरेंट रेट आफ इंटररेस्ट के तहत 4 परसेंट से जो ऋण मिलता है इसमें भी इस साल बहुत कटौती की गयी है। यह पहले खूब ज्यादा मिलता था। हर एक क्षेत्र में सब्सिडी वे हटा रहे हैं। मैं समझता हूँ कि सब्सिडी प्रोडक्शन के साथ टिक अप होना चाहिए। वे नहीं कर रहे हैं। दूसरा द्वारा कोई खोलते हैं तब हमें पहला द्वार बंद करना चाहिए। वह हम नहीं कर रहे हैं। आल्टरनेटिव नहीं दे रहे हैं। एक अजीब सी बात है जो खादी पर सब्सिडी दी गयी थी वह भी हटा रहे हैं। मगर सारे देश के बड़े लोग यहां आये, दिल्ली में आये, कुछ बात समझाई और फाइनेंस मिनिस्टर ने तब मान लिया।

जहां लघु उद्योग चलते हैं, जहां कृषि उद्योग चलते हैं वहां इम्प्लायमेंट जनरेशन होता है और हमारे देश में कृषि में ज्यादा से ज्यादा इम्प्लायमेंट जनरेशन होता है, जितना जनरेशन और क्षेत्र में नहीं होता है, इसके बावजूद भी कृषि को जो बेटेज देना चाहिए वह हम नहीं दे रहे हैं। उद्योग को हम ज्यादा बेटेज दे रहे हैं। कृषि में बिजली की समस्या है, पानी की समस्या है, बैकों के जरिये जो ऋण मिलता है वह जितना मिलना चाहिए उतना नहीं मिल रहा है, वह समस्या है। ये समस्या हमें निपटानी चाहियें ताकि कृषि में उत्पादन बढ़ा सकें। हर साल जितनी कीमतें बढ़ती जा रही है उसके रेशियो में, उसके परिमाण में कृषि की उपज के प्राइसेज ज्यादा नहीं बढ़ते हैं चाहे गेहूँ हो, राइस हो चाहे और धान हो। तो फारमर्स को जितना पैसा मिलना चाहिए वह नहीं मिल रहा है। इससे थोड़ी श्रद्धा कृषि के प्रति कम हो रही है। वह भी अच्छी बात नहीं है। हर एक चीज में श्रद्धा हमारी कम हो

रही है। वह अच्छी बात नहीं है। भगवान के प्रति, चाहे पत्थर हो चाहे मन्दिर हो मस्जिद हो उसके प्रति हमारी भावना कम नहीं होती है, हमारी श्रद्धा कम नहीं होती है।

इसके अलावा और भी कई चीजें 2 P. M. हैं, जिनके प्रति हमारी भावना कम हो रही है। वह अच्छी बात नहीं है, देश के लिए सही बात नहीं है।

तो कृषि के बारे में जितनी प्राईस हमारे फार्मर्स को मिलनी चाहिए, उतनी हम दे नहीं रहे हैं और हमारा प्रोडक्शन जो हो रहा है, इसके भंडारण के लिए, प्रिजर्वेशन के लिए जो हमारी सुविधा होनी चाहिए, वह हमारे पास उतनी नहीं है, जितनी होनी चाहिए। वह सुविधा मुहैया करवाने के लिए सरकार को सोचना चाहिए।

फार एकजांपल, फिशरीज के बारे में जो फोर्टीन स्टेट्स समुद्र के किनारे पर है, वह अपना फिश क्राप समुद्र से या तो नदी से, या तालाब से 80 प्रतिशत लेते हैं, पर उसके प्रिजर्वेशन की कोई व्यवस्था नहीं है। उनका प्रोडक्शन खराब हो जाता है। उनको ग्रामदानी ज्यादा नहीं मिलती है और कमर्शियल एजेंट्स, जो बड़े-थड़े सिटीज जैसे बम्बई, मद्रास, कलकत्ता और दिल्ली तक पहुंचाने के लिए उसको कम दाम देते हैं, खुद ज्यादा लेते हैं, ज्यादा मुनाफा लेते हैं और लोगों में बड़ी कीमतों पर वह बेचते हैं। तो उसमें भी फार्मर्स को बड़ी हानि होती है तो प्रिजर्वेशन के बारे में हमें शीघ्र ही कुछ सोचना चाहिए।

अभी मैंने पहले भी कहा था—कृषि के बारे में स्व० इन्दिरा गांधी जी ने एक नेशनल प्रोग्राम बनाया था और आई०ए० डी०पी० योजना 2 अक्टूबर, 1980 से कार्यान्वित की गई थी। तो इसमें हमारे एक प्रोग्राम था, स्पेशल एग्रोकल्चरल फार स्माल और माजिनल फार्मर्स, वह अब बंद कर दिया है। यह अच्छी बात है कि हमारी गुजरात गवर्नमेंट ने यह प्रोग्राम चालू रखा है। गुजरात गवर्नमेंट ने सेंटर से रिक्वेस्ट की है कि यह कृषि का प्रोग्राम कंतिन्यू रखें।

मैं अपने डिस्ट्रिक्ट की बात करूँ, तो 1991-92 के दौरान इस योजना के तहत

72 लाख रुपये मिले थे, लेकिन इस साल एक भी रुपया नहीं मिला है। गुजरात गवर्नमेंट ने 22 लाख 1992-93 के दौरान दिया है क्योंकि एलोकेशन कम है और सेंटर का एलोकेशन तो इसमें है ही नहीं। तो मैं जहाँ देखता हूँ... व्यवधान

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Mr. Minister, you take note of this point. This is a point which has been agitating the minds of many of us.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): Yes, Sir.

श्री छोटेभाई पटेल : छोटे तबके के लोगों के लिए जितनी योजनायें हैं, वह योजनायें धीरे-धीरे खत्म कर दी जा रही हैं। इस ओर सरकार सीरियस नहीं है। हमारे देश में स्पॉल एंड माजिनल फार्मर्स, कृषि श्रमिकों का बहुत ज्यादा परसेंटज है। गरीब और धनिक के बीच में अंतर बहुत बढ़ता जा रहा है। इसका अर्थ यही है कि हमारी प्लानिंग में कुछ कमी है।

गुजरात गवर्नमेंट ने कृषि के बारे में, बिजली के बारे में कितनी ही दरवास्तें भेजी हैं, छोटी-छोटी इरिगेशन स्कीम्स, मिडल लैवल की इरिगेशन स्कीम्स जो हैं, नर्मदा की बड़ी-बड़ी स्कीम्स के बारे में मैं नहीं कह रहा हूँ। तो जो छोटी, मध्यम प्रकार की स्कीम्स हैं, उनको आप ग्रीन सिगनल क्यों नहीं दे रहे हैं? इसलिए हमें चिंता है कि साल 2000 तक, एट दी इंड आफ दिस डिकेड हमें 24 करोड़ टन अनाज चाहिए। अभी तो 175 लाख टन पर हम आ चुके हैं। काफी लम्बा फासला है। कैसे हम प्रोडक्शन कर पायेंगे, क्योंकि फाइनंस की ओर से हमें सपोर्ट नहीं मिल रहा है और सपोर्ट आप किसको दे रहे हैं। जिनके पास पैसे हैं, उनको आप सपोर्ट दे रहे हैं और जिनके ऊपर एक्शन लेना चाहिए, वह आप नहीं ले रहे हैं। छोटे-छोटे तबकों के लोगों पर आप एक्शन

ले रहे हैं। अभी-अभी जो हमारे पास मेकिंग 98 यूनिट्स हैं, इसमें एक लाख वर्कर्स काम करते हैं, सिक यूनिट्स जो 50 हैं, उनमें चार लाख वर्कर्स काम करते हैं। तो इसको मटेनजर रखते हुए, हमारी जो मिक्सड इकानोमी थी, वह मिक्सड इकानोमी बरमरा रही है। इसका अर्थ यही होता है कि गरीबों के प्रति आपका जो रख है वह रख आप धीरे-धीरे बदल रहे हैं। अभी जो स्कैम के बारे में बड़ी अजीब सी बात है 42 साल से हम देखते रहे हैं हम महसूस करते रहे हैं कि सर्विस रूल के मुताबिक जिस पर एक्शन लेना चाहिए हम हरेक डिपार्टमेंट में लेते रहे हैं, मगर स्कैन में दो हजार से ज्यादा छोटे-मोटे बड़े बैंक आफिसर्स सम्मिलित हैं उन पर हम सर्विस रूल के मुताबिक एक्शन नहीं ले रहे हैं। एडमिनिस्ट्रेटिव प्रोसीजर जो करती है वह हम नहीं कर रहे हैं। अब तक कई आफिसर्स को हमें रिहा कर देना चाहिए था। वह कैसे चलता रहता है, प्रोवीजर चलती रहती है। बाद में जो नीजा आता रहता है उसको हम बाद में नीजे के मुताबिक रख सकते हैं। पर आप एक्शन क्यों नहीं ले रहे हैं, यह बड़ी अजीब सी बात है। ऐसी बात हमने कभी देखी नहीं है। हमने न सुनी है, न देखी है और न पढ़ी है। आदरणीय मंत्री जी इसके बारे में आप गौर से सुनें, स्कैन के बारे में जे०पी०सी० हैं इसलिए मैं ज्यादा नहीं कहना चाहूंगा, पर बड़ी सीरियस बात है। बड़ी छोटी सी बात है, वह तो प्राइमाफेसी कैसे तो आपने देख लिया है, तो इसके मुताबिक आप क्यों आफिसर्स पर सर्विस रूल के मुताबिक एक्शन नहीं ले रहे हैं? सर, मैं आपके माध्यम से सरकार की ओर से जानना चाहूंगा कि आप क्यों सेव कर रहे हैं? ... (व्यवधान)

श्री सुन्दर सिंह भंडारी (राजस्थान) :
 उपसभाध्यक्ष जी, आप मदद कर दीजिए।

उपसभाध्यक्ष (श्री जगेश देसाई) : मैं
 उनको नहीं रोकता हूँ। ... (व्यवधान)

वह बोल दें। ... (व्यवधान) मैं बोले
 देता हूँ उनको। ... (व्यवधान)

एक माननीय सदस्य : कोरम भी
 नहीं है। ... (व्यवधान)

श्री सत्य प्रकाश मालवीय : कम से
 कम जो सत्ताशुद पार्टी है इसको तो
 सजग होना चाहिए। माना कि यह
 कवेंशन नहीं है लेकिन ... (व्यवधान)

THE VICE-CHAIRMAN (SHRI
 JAGESH DESAI) : I agree...

श्री सत्य प्रकाश मालवीय : इनका
 फाईनांस बिल है और उसके बाद भी
 यहाँ पर जो है इनके ... (व्यवधान)
 खाली पड़े हैं। यह कितना इनका फाईनांस
 बिल के प्रति कर्तव्य है ?

THE VICE-CHAIRMAN (SHRI
 JAGESH DESAI) : I will convey that to
 the Minister of Parliamentary Affairs.

श्री सत्य प्रकाश मालवीय मैं मानता
 हूँ कि कवेंशन है लेकिन कुछ रूल भी
 हैं ... (व्यवधान)

THE VICE-CHAIRMAN (SHRI
 JAGESH DESAI) : I agree with you.

श्री छोटूभाई पटेल : सैन्य फाईव
 ईयर प्लान के अंत तक सरकार कहती
 है कि 27 परसेंट गरीबी की रेखा के
 नीचे लोग रह जायेंगे, पर हमने अभी
 7 हजार से 11 हजार कर दिया है
 तो आपके माध्यम से सरकार से मैं
 जानना चाहूंगा कि गरीबी की रेखा के
 नीचे जो परसेंट अभी रह गए हैं तो
 अब टर्म्ज बदल गई हैं 27 परसेंट से
 ज्यादा हो जाये क्योंकि हमने बढ़ा दी
 है। मगर हमें जब साढ़े छः हजार से
 11 हजार करना चाहिए था जिससे 4
 परसेंट के इन्टरेस्ट के मुताबिक यह लोग
 ऋण ले सकें। वह हमने ज्यादा नहीं
 बढ़ाया है। वह भी आपके माध्यम से
 मैं सरकार के ध्यान में लाना चाहूंगा कि
 इसके बारे में भी हमें कुछ सोचना चाहिए।
 सर, हमारे देश में छोटी-मोटी परि-

(श्री छोटे भाई पटेल)

योजनाएं हैं उनके जरिए हम जो रेतफेड एरिया है इसको हम ग्रीन बना सकते हैं। मान लीजिए कि राजस्थान में इंदिरा नहर परियोजना अभी भी पूरी नहीं हुई है और हमारी नर्मदा की योजना भी काफी लंबी जाएगी, तो हमारे देश में टोटल लैंड जो है 32.8 करोड़ लैंड है। इसमें से जो एग्रीकल्चर के लिए 18.6 करोड़ हेक्टेयर जमीन है इसमें से अब तक हमने सैवन्थ फाईव ईयर प्लान के मुताबिक सिर्फ 11.3 करोड़ हेक्टेयर जमीन को पानी देने का प्लानिंग किया था। मैं मान लेता हूं कि होगा, मेरे फिगर तो है ही नहीं, मगर लास्ट में हमारा एक नेशनल ग्रिड योजना जो है उसमें साढ़े तीन करोड़ हेक्टेयर जमीन हम उसको फायदा दे पायेंगे। मगर बहू कब पूरी करेंगे, क्योंकि हमारे पास अभी रेतफेड एरिया जो है वह उसके बाद भी 3.8 करोड़ हेक्टेयर वह एरिया हमारा रहेगा नेशनल ग्रिड की योजना के पूरा हो जाने के बाद। तो इसके बारे में आपका क्या प्लानिंग है। कभी-कभी हम शॉर्ट-टर्म प्लानिंग करते हैं, करना पड़ता है, मगर मिड टर्म और लॉन्ग टर्म की भी हमें प्लानिंग करनी चाहिए। हमारे देश हिन्दुस्तान में हमारे कल्चर, हमारी डिमाण्ड के मुताबिक, हमारी जो अर्थ-व्यवस्था है, हमारी जो सामाजिक व्यवस्था है, हमारी जो राजकीय व्यवस्था है, उसके मुताबिक हमें प्लानिंग करना चाहिए, लेकिन उसके मुताबिक हमारी सरकार प्लानिंग नहीं कर रही है।

महोदय, एडीबल ऑफिस के लिए हम कई करोड़ रुपए की विदेशी मुद्रा खर्च कर रहे हैं। मैं कहूंगा कि हमारा 70 परसेंट रेतफेड एरिया है, इसमें ज्यादा से ज्यादा भूमि को हम एडीबल ऑफिस की योजना के तहत ला सकते हैं, मगर इसके लिए हम सीरियसली नहीं सोच रहे हैं। तो यह सोयल-मैनेजमेंट के बारे में हमें बहुत सीरियसली सोचना चाहिए। मैं बार-बार कंसल्टेटिव कमेटी में और इस हाउस में कह चुका हूं कि हमारे देश में जो 14 स्टेट्स समुद्र के किनारे हैं...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Don't talk about the Consultative Committee.

श्री छोटे भाई पटेल: अच्छा। तो पोटेन्शियलिटी है। अब अगर हम फिशरीज की पोटेन्शियलिटी को उपयोग में ला सकें तो जितना पैसा हम खर्च करेंगे उससे ज्यादा हमें मिल सकता है। इसके बारे में मैं तो कहूंगा कि फिशरीज डिपार्टमेंट को मिनिस्ट्री में तब्दील किया जाए क्योंकि आज इसके साथ सैतेली मां की तरह व्यवहार हो रहा है, छह अलग-अलग मिनिस्ट्री इसके साथ सौतेला व्यवहार करती हैं। इससे भी हम बहुत कुछ पाएंगे।

लास्ट में, सर, हमारे देश में कृषि विज्ञान केन्द्र (के०वी०के०) 360 होना चाहिए, मगर हमारे पास आज सिर्फ 18 चल रहा है, जिसके जरिए हम ट्रांसफर आफ टेक्नोलोजी पहुंचा सकते हैं। मैं चाहूंगा कि कृषि के लिए ज्यादा धनराशि दी जाए। कृषि उद्योग, जिस पर हमारे देश के करोड़ों लोग निर्भर हैं, लघु उद्योग पर भी करोड़ों लोग निर्भर हैं तो लघु उद्योग और कृषि पर आधारित अन्य एक्टिविटीज जो हैं, एलाइड एक्टिविटीज जो हैं उसके लिए ज्यादा से ज्यादा धनराशि दी जानी चाहिए। मैं दुबारा यही कहूंगा कि कृषि को जितना वेटेज दिया जाना चाहिए, उतना हम नहीं दे रहे हैं। हम उद्योग को ज्यादा वेटेज दे रहे हैं, मगर कृषि को नहीं दे रहे, जिस पर हमारे पूरे देश की अर्थव्यवस्था आधारित है। इससे हमारी सामाजिक असमानता ज्यादा बढ़ गई है, वेलैन्स आफ पेमेन्ट की बात जो हो रही है और जो समाज में अव्यवस्था की बात हो रही है, अगर हम कृषि पर ज्यादा धन देंगे तो मुझे लगता है कि चूंकि हमारा देश कृषि प्रधान देश है इसलिए हमारा आर्थिक संतुलन इससे थोड़ा सुधरेगा।

उपाध्यक्ष महोदय, अन्त में मैं यह कहना चाहूंगा कि गुजरात की ओर से जो छोटी-मोटी धोनाभाई के प्रस्ताव

आए हैं कृषि के बारे में, बिजली के बारे में या दूसरे, जितनी जल्दी हो सके उनको संभलाना किया जाए। इसके लिए चाहे पर्यावरण मिनिस्ट्री से बात करनी हो, चाहे कॉमर्स मिनिस्ट्री से बात करनी हो, चाहे फाइनेंस से बात करनी हो, चाहे इण्डस्ट्रीज से बात करनी हो, चाहे ऊर्जा मिनिस्ट्री से बात करनी हो, सबसे करके इन योजनाओं को स्वीकृति दिलाई जाए। मेरा सरकार से यही अनुरोध होगा कि कृषि के साथ जो इरिगेशन, ऊर्जा, फाइनेंस कॉमर्स, इण्डस्ट्रीज, जितने संबंधित मंत्रालय हैं, वे सब साथ में बैठकर एक कंप्रहेन्सिव पालिसी बनाएं ताकि हमारे देश की इकोनोमी बढ़ सके, देश की प्रगति हो सके और देश में रहने वाले जितने हमारे करोड़ों लोग हैं वह ग्रहताप कर सकें कि हम हिन्दुस्तान में गौरव के साथ रह सकते हैं। ग्राम्यवाद।

श्री गया सिंह (बिहार) : माननीय उपसभाध्यक्ष महोदय, मैं आपके माध्यम से इस विनियोग विधेयक पर सरकार का ध्यान खींचना चाहता हूँ। मैं तो नया सदस्य हूँ। कल से सभी माननीय सदस्यों की बात सुन रहा हूँ और मेरे मन में कुछ बातें ऐसी हैं जो मैं चाहता हूँ आपके सामने रखूँ। हो सकता है कुछ माननीय सदस्यों को अच्छा न लगे, लेकिन आज जो समस्या इस मुल्क की है और इस मुल्क के लोगों की जो उम्मीदें हैं, वह बताना जरूरी है। कल से मैं सुन रहा हूँ कि यह जो सरकार आई है, इसने सभी क्षेत्रों में बहुत ही प्रगति की है। हमारी धारणा इसके विपरीत है। हम समझते हैं कि इस देश में आजादी के बाद जो सरकार अभी वर्तमान सरकार है, जितनी भी सरकारों की कमजोरियाँ इससे पहले रही हों, यह सरकार उन सब कमजोरियों को लेकर आई है और हमारा मानना है कि इस मुल्क की आजादी के बाद जो हमारे नेताओं ने इस मुल्क के विकास के लिए उद्देश्य सामने रखा था, उसको यह नकार रही है। आज हमारे कई माननीय सदस्यों ने कहा कि स्वावलंबन की ओर हमको जाना था, आत्मनिर्भर इस देश को बनाना था और इन्फ्लिए

हमने इस देश में बड़े-बड़े उद्योग लगाने का यह विचार किया। आज उसको नकारा जा रहा है और कहा जा रहा है कि इसके चलते इस देश का विकास रुका है। मैं कुछ एग्जाम्पल के साथ कहना चाहता हूँ कि आज उस पर विचार किया जाए और सरकार को गंभीरता से विचार करना चाहिए। यह जो सरकारी क्षेत्र के बारे में धारणा सरकार की बनी है, वह उनकी धारणा नहीं है। यह धारणा, जो आजादी के बाद से आधुनिकवादी अवशेष इस मुल्क के अंदर थे और जो बाहर से लगाई हुई आग थी, जिनको बहुत पीड़ा हो रही थी कि इस मुल्क में इतने उद्योग बढ़ रहे हैं, चाहे वह स्टील के क्षेत्र में हों, चाहे वह कोयले के क्षेत्र में हों, चाहे पावर के क्षेत्र में हों, ... (व्यवधान) ...

श्री लक्ष्मण प्रकाश मालवीय : उपसभाध्यक्ष जी, मैं रूलिंग पार्टी के सदस्यों की उपेक्षा के प्रति, आप नोट कर लीजिए कि रूलिंग पार्टी से केवल एक सदस्य है, मैं सदन से बहिष्कृत करता हूँ। इनकी जिम्मेदारी है कि जब विनियोग विधेयक आए तो कम से कम इनके मैम्बर तो मौजूद रहें। इनकी जिम्मेदारी ज्यादा है। इसलिए रूलिंग पार्टी के सदस्यों की गैर हाजरी के कारण मैं सदन से बहिष्कृत करता हूँ।

(माननीय सदस्य सदन से चले गए)

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): It is very unfortunate that except one Member, there is no Member from the ruling party.

श्री गया सिंह : सर, मैं आपके माध्यम से कहना चाहता हूँ कि यह बात गंभीर है कि हमारे सत्तारूढ़ दल के साँची, माननीय सदस्य कोई नहीं है, लेकिन फिर भी ... (व्यवधान) ...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): It is very unfortunate.

श्री गया सिंह : जिस बात की मैं चर्चा कर रहा था कि दुनिया की मस्टी

(श्री गया सिंह)

नेशनल और साम्राज्यवादी हुकूमत जिस काम की आजादी के 40 साल में नहीं कर सकी, जिसके लिए उन्होंने बहुत सारा खर्चा किया, बहुत सारी कोशिश की, लेकिन हमारे नरसिंह राव जी के सरकार में आते ही, बगैर खर्चा किए, आसानी से उस काम को किया। इस तरह से इससे हमारे देश की अखंडता और एकता पर खतरा है। सर, इस पब्लिक सेक्टर के माध्यम से, वह आज कह रहे हैं कि यह पब्लिक सेक्टर आज घाटे में चल रहा है, सिक इंडस्ट्री हो गया है इस देश के अंदर और उसके ऊपर विश्व बैंक और आई०एम०एफ० के लोन का हवाला दिया जा रहा है। माननीय सदस्यों ने कहा भी है कि लोन लेना कोई गलत नहीं, हम भी समझते हैं कि कर्जा लेना चाहिए। लेकिन 1991 में, जब यह सरकार आई, उस समय हमारे मुल्क पर क्या कर्जा था? एक संधारण आदमी भी जो हिन्दुस्तान का है, जिस पर जो कर्जा था, वरल्ड बैंक में, आई०एम०एफ० लोन के प्रेशर में हमने रुपए का मूल्य घटा दिया और रुपए का मूल्य घटा देने से इसे मुल्क में जितना हमारे ऊपर कर्जा था, उस डॉलर वैल्यू से 20 प्रतिशत ज्यादा कर्जा हमारे ऊपर हो गया है। आज जो हम इम्पोर्ट कर रहे थे, जो सामान हम विदेशों से लेते थे, उस पर 25 प्रतिशत कर्जा बढ़ गया। माननीय सदस्यों से यह मैं कहना चाहूंगा और एक एग्जाम्पल मैं स्टील का दूंगा।

हम कोयला विदेश से मंगाते हैं। हिन्दुस्तान में स्टील प्लांट के लिए हम कोयला लेते हैं आस्ट्रेलिया और दूसरे देशों से इम्पोर्ट करते हैं। सिर्फ कोक में, स्टील प्लांट के लिए, हिन्दुस्तान का 425 करोड़ रुपए खर्चा ज्यादा बढ़ गया। सिर्फ एक आइटम स्टील में 425 करोड़ रुपए, इस सरकार के आने के बाद डिबैल्यूएशन होने से 425 करोड़ रुपए सिर्फ स्टील के लिए कोयला मंगाने में, पहले जितने दाम में मंगाते थे उससे ज्यादा बढ़ गया। आज शायद हम यह कहना चाहते हैं कि इन उद्योगों को बंद करने की योजना सरकार ने बनाई है।

ये कहते हैं कि इनमें घाटे हैं। हम आपके माध्यम से सरकार का ध्यान इस बात की ओर आकर्षित करना चाहते हैं कि आज ये उद्योग, जिसको एक साल से हम कह रहे हैं कि इसको आत्मनिर्भर होना चाहिए, आज उसके पास वर्किंग कैपिटल नहीं है। कई उद्योग ऐसे हैं जिसकी आज आर्डर मिला हुआ है। शर०आई०सी० को 73 करोड़ का आर्डर है लेकिन सरकार ने बजट में जो प्रोविजन किया था, पिछले बजट में जो प्रोविजन किया था विभिन्न सिक इंडस्ट्रीज को रुपया देने के लिए, आज वह रुपया सरकार नहीं दे रही है, उनके पास वर्किंग कैपिटल नहीं है, वह अपने कारखानों को नहीं चला सकता, मजदूरों को तनखाह नहीं दे सकता और यह कोशिश सरकार की हो रही है कि तमाम इंडस्ट्रीज को बंद करा दिया जाए। क्या होगा इससे?

आज एक ओर बेकारी की बात कर रहे हैं। मैं एक एग्जाम्पल और देना चाहता हूँ आपको समझने के लिए। आज बोकारो स्टील को आप ले लीजिए, एक इंडस्ट्री को ले लीजिए। कहते हैं पब्लिक सेक्टर से नुकसान हुआ। साढ़े तीन हजार करोड़ रुपया हमने बोकारो स्टील को बनाने में लगाया और बोकारो स्टील के अंदर आज 80 हजार मजदूर ठेकेदारी और परमानेंट मिला करके काम कर रहे हैं। उसका कोयला, ऑयलन और और तमाम राँ मैटीरियल को जोड़कर हमने ऐसा किया कि हिन्दुस्तान के 15 लाख लोगों को डॉयरेक्ट या इन्-डॉयरेक्ट रूप से रोजी-रोटी इससे मिलती है। इसी तरह से भिलाई और दूसरे का उदाहरण लीजिए। दूसरी ओर बोकारो स्टील ने जो कर्जा लिया, उसके लिए सरकार जहाँ से भी कर्जा लाए, उसकी इंस्सालमेंट ये कर रहे हैं टाइम पर। साल में 85 करोड़ भारत सरकार को एक्साइज ड्यूटी देते हैं। साल में 50 करोड़ बोकारो से बिहार सरकार को हम सेल्स टैक्स और दूसरे टैक्स देते हैं।

आप टाटा ले लीजिए। टाटा क्या

कर रहा है? सबसे पुराना स्टील प्लांट है। हमारे ही इंस्टीट्यूशन और पब्लिक इंस्टीट्यूशन में कर्जा लिया। 6 परसेंट टाटा का शेयर है, उससे ज्यादा बिड़ला का है। टाटा क्या करता है, वह जो स्टील पैदा करता है वह ट्रांसफर "ट्यू" कंपनी को करता है, एक्साइज इयूटी नहीं देता। वह जो स्टील पैदा करता है, ट्रांसफर आदित्यपुर इंजीनियरिंग, उसी के सब्सिडियरी को करता है, एक्साइज इयूटी नहीं देता। आज दुर्गापुर स्टील प्लांट जो घाटे में चलता है, वह भी टाटा से ज्यादा भारत सरकार को और पश्चिम बंगाल सरकार को एक्साइज इयूटी और दूसरे टैक्म देता है।

आज प्राइवेट सेक्टर और निजीकरण की ओर जो हम जा रहे हैं, आज उसके ऊपर बहस होनी चाहिए, विचार कीजिए, एसेस कीजिए। इससे अनइम्प्लाइमेंट भी बढ़ेगा, दूसरी ओर करप्शन भी बढ़ेगा। एडजस्ट करा लेता है टाटा कंपनी भारत सरकार से। दूसरी ओर मैंने एक बार कहा था कि टाटा के पास जो माइंस हैं आयरन और माइंस हैं, वह आज विदेशों से कम कोयला ला रहे हैं लेकिन हमारे पब्लिक सेक्टर के अंदर दूसरे कारणों से आप इतना कोयला आप बाहर से लाते हैं इससे खर्चा हमारा बढ़ा है। मैंने आपको कहा है डिबैल्यूएशन आप ने रुपए का किया, 425 करोड़ सिर्फ "सैलस" का उस साल में खर्चा इसलिए बढ़ गया कि भारत सरकार ने डिबैल्यूएशन कर दिया। इस लिए अगर टोटेलिटी में अगर हम पब्लिक सेक्टर का एसेसमेंट करें तो बोकारो स्टील में में कोल्ड रोलिंग मिल का एक्सपेंशन हो रहा था, 300 करोड़ रुपए में इस मिल का एक्सपेंशन हम करने जा रहे हैं 2.5 या 2.4 मिलियन में। कहा गया कि नहीं यमरोकी टेक्नोलॉजी वेस्ट टेक्नोलॉजी है इसलिए हम वहां से कराएंगे। नतीजा क्या हुआ कि 1981 में उस कोल्ड रोलिंग मिल को प्रोडक्शन देना था लेकिन 1991 में 300 करोड़ के बदले 1300 करोड़ का खर्चा करके उस कोल्ड रोलिंग मिल का हमने एक्सपेंशन किया। क्या हुआ आप जानते हैं, उस समय उस कोल्ड रोलिंग मिल का जो आइटम था, जो इम्पोर्ट

हम विदेशों से करते थे, उस आइटम को बनाने के लिए, हम ये बना रहे थे जिस पर टाटा की मोनोपली थी तो टाटा ने कोशिश करके उस कोल्ड रोलिंग मिल को दूसरे से करवाया, 300 करोड़ के बदले 1300 करोड़ खर्चा हुआ, 81 के बदले 91 में स्टार्ट हुआ और फिर कहते हैं पब्लिक सेक्टर घाटे में जा रहा है।

महोदय, मैं पब्लिक सेक्टर के चलते आज इस मुल्क में हमें बेरोजगारी के सवाल पर, देश के विकास के सवाल पर, हर मोर्चे पर सरकारी क्षेत्र को मान्यता देनी चाहिए। सर, लास्ट प्वाइंट हमारा ये है कि यह जो विधेयक हमारे सामने है उस विधेयक के माध्यम से जो उन्होंने फंड के बारे में डिमांड की है, हम कल गुन रहे थे कुछ माननीय सदस्यों की बात, बजट में जितने प्रोविजन थे, उसके अभाव भी इसकी आवश्यकता है कि नहीं यह विचार करने योग्य सवाल है और आज जो समस्या देश की है उस और सरकार का ध्यान ज्यादा जाना चाहिए जो आज गुल चीज ई, और पब्लिक सेक्टर की ओर जो फंड है वह न दे करके उसको बन्द करने की जो कोशिश है, हम समझते हैं कि सही नहीं है और इस पर विचार होना चाहिए। धन्यवाद।

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Dr. Y. Sivaji...Not here. Prof. Saurin Bhattacharya.

PROF. SAURIN BHATTACHARYA (West Bengal): I have been caught un-awares, Mr. Vice-Chairman, because of the absence of my neighbour. At the beginning one point may, perhaps, be stressed. Since it does not involve mis-appropriation, these Appropriation (No. 3) and (No. 4) Bills...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): One minute, please. If the House agrees, I would request Shri Satya Prakash Malaviya to occupy the Chair.

HON. MEMBERS: Yes.

The Vice-Chairman Shri Satya Prakash Malaviya) in the Chair.)

PROF. SAURIN BHATTACHARYA: Anyway, the address will not change! No confusion between Mr. & Mrs. ! It very often happens.

As I was saying, Mr. Vice-Chairman, it doesn't involve misappropriation because the Ministry certifies that the sum will be utilized for the purpose for which they are proposed to be spent, but this exact form cannot apply to Bill No. 3 because it involves expenses in excess of the budgeted expenditure in 1989. Now it is 1992. I am not sure of the financial procedure, but it seems to me that it is an irony of fate that about the Finance Ministry, whose responsibility it is to keep a tab even on budgeted expenditure, every Ministry complains that they do not release the required amount beyond a certain stipulated limit. But, in spite of it, it is an irony of fate that the Finance Ministry has come forward with a proposal for the grant of an excess amount under Bill No. 3.

Sir, Bill No. 4 is still more hazy: it involves the current year 1992-93. It is for a paltry sum of Rs. 12 crores. Whereas thousands of crores of rupees have been involved in the securities scam, a paltry sum of Rs. 12 crores has to be passed by both the Houses of Parliament. The Lower House has already done it; now it is the turn of the Upper House. Whether the level will increase or not is an entirely different matter.

We need not necessarily confine ourselves to the Bills. In that case there would have been no discussion. The question is the state of the country's finance, the country's economy, to be more precise. The extreme which it has reached, we all know. Regarding the securities scam a Joint Parliamentary Committee has been set up. After much dilly-dallying, much, too much, about what really the fact was, it has been now pinpointed that Rs. 3,500 crores was defrauded, the country's economy was defrauded of it, and involved in it are banking institutions, financial institutions, stock exchanges and above all the Reserve Bank which is the bankers' bank. The Governor of the Reserve Bank has been defended like anything by another Governor of the Reserve Bank who now happens

to be the Finance Minister of the country. Whether his policies have been responsible for this Scam, is yet to be pinpointed, but, perhaps, the truth is not far from it.

I strongly feel that a mere Joint Parliamentary Committee won't evoke the required confidence in the minds of the people unless its functions are open. In order to make its hearings open and to allow the Press to be present during such hearings, if necessary, the rules of the Parliamentary Committee have to be amended in the wake of this colossal scandal, the extent of which is not yet fully known. It might have involved from Rs. 5 lakh crores to Rs. 10 lakh crores. Besides the actual amount which was defrauded, a much larger volume has been involved.

Yesterday in this House the Finance Minister announced the formation of a stock exchange which would serve as a model to the existing stock exchanges. But, perhaps, there is necessity of examining the necessity of exchanges in the country at all. What is the role played by the stock exchanges in the economy of the country? For sale of shares, how it is essential that there should be stock exchanges, has to be examined because the entire scandal has revealed how the cardinal point on the kingpin of the scandal was the persons connected with stock exchanges, particularly in Bombay. What was done in Bombay, could have been done in Calcutta or in Delhi or elsewhere also. If this manipulation which is at its worst manifestation, cannot be properly tackled, the economy of the country which is on the verge of ruins, will be completely ruined.

We may pass appropriation Bills, we may pass budget, but ultimately the economy of the country has been rendered hollow by the huge amount of corruption that has flourished under the regime of the party which at present runs the Government. It is supposed to run the country, but it has brought about a run on the country, and the country is facing a very dismal future. This is the lesson which has to be learnt, and remedial measures have to be taken. But if this

Government wants to establish its bonafides, it will be required to do much more. The minimum they can do is that the Members belonging to their party and from the Opposition sit together and make the functioning of the Joint Parliamentary Committee open to the press, which really was responsible for bringing out this drastic disservice on the country by those who are in-charge of the country's economy one way or the other.

THE VICE-CHAIRMAN (SHRI SATYA PRAKASH MALAVIYA): Shri T. N. Chaturvedi. The first speaker of your Party was Mr. Bhandari. For the second speaker only three minutes are left.

THE JAGDISH PRASAD MATHUR: He may be given five minutes.

THE VICE-CHAIRMAN (SHRI SATYA PRAKASH MALAVIYA): I just want to apprise him.

SHRI TRILOKI NATH CHATURVEDI (Uttar Pradesh): My senior colleague, hon. Bhandari, has pointed out how lacking in substance, purpose and direction has been the economic policy and the approach of the Government towards the economic management of the country. Hon. Shri Kamal Morarka also some time back spoke so lucidly and perceptively about the inadequacies and infirmities of the economic policy. I strictly want to confine myself very briefly to the Demands for Excess Grants and to the Supplementary Demands. You are well aware that every year these excess demands are discussed by the Public Accounts Committee, but we are not aware at all as to what action the Government takes. That is why it is absolutely essential that in the succeeding year—and in this case for the year 1987-88—the Action Taken Report should be invariably appended. It is only then that the so-called Parliamentary financial control can really be exercised.

I just want to briefly refer to the excess demands on account of two items—Defence and the interest payments—Defence amounting to Rs. 112 crores and interest payments amounting to Rs. 128 crores.

What really noteworthy is that the Supplementary Demands were obtained in the month of March, at the close of the financial year; and yet again at the close of the financial year 1988-89, the excesses occurred under Defence and interest payments to the tune of Rs. 240 crores. Now, what kind of Budget estimation is done by the Ministry of Finance as well as by the Ministry of Defence? It gives a strong impression that the effort is really made to suppress deliberately the deficit and the actual position of the expenditure. That is an attempt to cover the Budgetary deficit and slowly just try to bring it to the notice of the House so that it is ignored as not very big amounts and so on. None of us can gauge any expenditure on Defence, because security of the country is most important. The reasons given there are that the increase has been because of salaries etc. etc. I don't want to go into that, but what about the Dearness Allowance? Provision for the Dearness Allowance is not made. Every year this is not done. This kind of an attempt is to conceal the position which in any case will occur. Why is this not taken into account? This again is with a view to suppress the Budgetary deficit. Coming to the Defence as a whole, Sir, I just want to draw your attention and the House is well aware that sometime in 1990-91, an Economic Committee was set up under the Chairmanship of the then Minister of State for Defence, Mr. Arun Singh, to go into the defence matters and the defence expenditure as to how to maximise and optimise expenditure and strengthen the capability of the country with regard to the national security. Why are the recommendations or the suggestions of that Committee not being brought to the notice of the House? Why should there be an attempt to suppress as to what the real requirements of the national security are to which we are all wedded?

Coming to the interest payments, I do not want to go into it, but a reference has been made about the debt burden. It is not for me to say anything as to what Shri Chandrashekhar Government did because they also did inherit a particular legacy. Honourable Member, Mr. Kamal Morarka very ably tried to ex-

[Shri Triloki Nath Chaturvedi]
 plain the position and the nature of import in the earlier years and the middle years of the eighties. But this is the point which we have to take note of. There is a crippling interest burden that cannot be ignored when the loans taken are not productively used.

I want to draw your attention to the figure of actual expenditure in 1988-89 which is now reported to be Rs. 14,278 crores against the original estimate of Rs. 100 crores. Now, please compare it with the amount of interest payment in 1992 and 1993. The Budget Estimate itself puts the figure at Rs. 32,000 crores—a figure which has more than doubled in less four years. It falls below really one-third, 23 per cent of the total Budget. How does the Government propose to contain it? This is a very serious matter. I think a detailed discussion is called for and that was the reason why honourable Member, Mr. Kamal Morarka drew our attention to this particular aspect.

Sir, I just want to make two comments about the supplementary demands and I am done. Apparently it looks that there are only limited demands. But I do hope that by the end of the financial year, the Government does not come up again with excess demands, as happened for the year 1988-89. But there is a very interesting feature in this particular thing. The demand for Rs. 11.24 crores has been made for giving a non-Plan loan to the Fertilizer Corporation of India.

[The Vice-Chairman, (Shri M. A. Baby), in the Chair].

Sir, I would like to know, through you, from the Government as to how many times the capital of the Fertilizer Corporation has been restructured. Despite the reliefs given by the Government, from time to time, why is the Fertilizer Corporation still incurring losses? It has been pointed out repeatedly by hon. Members that we are short of fertilizers and that is the need of the hour. A point was made by the hon. Member, Shri Kamal Morarka as to what its shortfall was and all those things. Regarding the Fertilizer Corporation in the public sector we want to improve it and we want to

restructure it. Then, why has an effort not really been made?

Sir, I just draw your attention to the report of the CAG—report No. 8—commercial—of 1990.

Incidentally, Mr. Vice-Chairman, it was not signed by me. The work might have started earlier. I just want to say there is no allegedly personal bias in this. Now this project which was started in the year 1971 at an estimated cost of Rs. 88 crores in 1971, a sum of Rs. 596 crores had been spent up to the March, 1990. The project has not had a run of commercial production even for a single year. The tragedy of the Haldia project is very well known. The project is lying shut, closed. And to top it all, the Government is naturally incurring an expenditure of Rs. 1.50 crores per month. This is certainly, I think, a disgrace and this is not the kind of situation which should be allowed. The people of Bengal are suffering. The people of the country are suffering.

Another funny thing is the linkage between the Fertilizer Corporation of India and the Maruti. At one time we talk about the autonomy of the public sector and at another, the Government of India gives instructions obviously to the Maruti Udyog, "You please pay", in order, again, to conceal the Budgetary deficit. The Government asks them to give loans to the Fertilizer Corporation of India. What is the connection between the fertilizers and the Maruti unless the Marutis are used to transport fertilizers to improve the farm product of the poor agriculturist? I cannot understand the linkage between the two. If you want autonomy for the public sector, both are autonomous. When we say we are interested in the improvement of the public sector, this is the kind of our approach, this is the kind of our interest in the management of the economy and this is the concern about the economic development of the country which the Government has shown! It is reflected even in these Demands, the excess Demands, as well as in the Supplementary Grants.

I do not propose to speak on the economic policy, as I said, My senior colleague as well as hon. Mr. Morarka has pointed out as to what morass it has led us to during the last one year because of the lack of clarity of objectives as well as of the sense of direction.

Thank you, Mr. Vice-Chairman.

DR. YELAMANCHILI SIVAJI (Andhra Pradesh): Sir, the Eighth Plan Document has been presented. The Eighth Plan Document has envisaged some employment generation. By 2000 A.D., they promise to give employment to each and everybody. But the norms of the Finance Minister are going contrary to it. For generation of employment, investment in industry, agricultural sector, rural development, house construction, road, construction and bridge construction is warranted. But the allocations for all these sectors have been reduced. In the Budget proposals of Dr. Manmohan Singh, the allocations for all these sectors have been reduced, compared to the previous years.

Mr. Morarka was mentioning about the balance of payments position. The balance of payments position is comfortable since we reduced our imports, not because we enhanced our exports. Restricting the imports, the Government says that the BoP position is comfortable. There was also a mention about production of foodgrains. It has gone down. During the last year, it was something like 20 million metric tons only, if remember correctly. And, we did not care to explore new oil fields. We are continuing to depend on imports. We have failed to learn any lesson from our neighbours like China. The investment in capital expenditure has also gone down. In regard to boosting our exports, Mr. Chidambaram presented the New Exim Policy. But I am afraid there is lack of coordination from the other departments that are concerned with exports. The allocation for foreign trade promotion is only Rs. 12 crores. Precious little can be done with this meagre amount. Sir, tourism is an area where there is a lot more potential for us to earn foreign

exchange with a little investment. But the allocation for tourism is only Rs. 15 crores.

Sir, our ports are in a very bad shape. It is very difficult to reach the ports by the existing roads. The allocation for road construction and bridge construction is only Rs. 640 crores. For the development of ports, Rs. 15 crores is allotted. There are bottlenecks as far as the loading and unloading of ships in the ports are concerned. Added to that, the certifying agencies and the quality control agencies failed miserably. There is no consistent policy of the Government in regard to the exports even though the Exim policy is there. Last evening, we were discussing about the import and export of cotton in this House and every alternate day, the Textiles Ministry comes out with one statement or the other. Cotton is being allowed to be imported under the Open General Licence in one week. In the next week a different statement is issued stating that the OGL is not allowed and it can be done under the advance licences. Then the Ministry of Textiles envisages to export five lakh bales of cotton every year and on the other hand, the Textiles Ministry says, the exports are completely banned. So leave alone various Ministries, the same Ministry comes out with a self-contradictory statement each and every day meaning thereby that there is no consistent policy for our exports and our buyers in foreign countries feel that India is not a dependable country, they cannot depend on India for their exports. So they are switching over to other countries for their requirements.

The main thrust where we are lacking is that agriculture is completely neglected for the last one year. It is a fact that even today, 75 per cent of our population depends on agriculture and it is the basic necessity that high-yielding varieties of seed, water supply and fertilizers are provided for augmenting the agricultural production. But we could supply high-yielding varieties of seed only to 55 per cent of our farmers and the fertilizer consumption has gone down. We could not utilise our river water thereby, during the last year, in regard to the food

[Shri Yelamanchili Sivaji]
production, we have reduced the target to 182.5 million tonnes. But we could not reach that target as yet and we are far behind it. The production is stagnating at 170 million tonnes. As a result of that, we were compelled to import foodgrains from other countries. I am afraid, we may go back to PL 480 days of early sixties. The cost of import of foodgrains that we are paying is almost double what we are paying to our farmers. We are not encouraging our farmers by offering them remunerative prices for their produce and we are compelled to pay at least double that amount to the farmers in other countries. We are exploring the possibility of importing rice also and cotton is already in the pipeline. So this is the scenario as far as the agricultural sector is concerned. Sir, compared to 1971 statistics the prices of almost all goods have gone up by 7.5 times. At the same time, the procurement price of wheat, paddy, etc. has gone up only by 2.8 times. So there is a conspiracy to dry up the rural wealth there is a conspiracy to transfer wealth from the agricultural sector to the non-agricultural sector to feed the urbanites and the poorer people are completely neglected. The per-capita supply of the subsidised foodgrains at Delhi—Delhi is supposed to have a high per capita income in the entire country—is 98 kgs. for each month, whereas the supply through the PDS in the neglected areas or the rural areas like Bihar, U.P., Rajasthan and Madhya Pradesh is less. These States are supposed to be with less per capita income in the entire country. The availability of the PDS foodgrains in these States is only 0.6 to 0.7 kg. per month. The dictum is that we are to feed the volatile people in the urban areas at the cost of the rural people. Unless this dictum is changed, I am afraid, we are not going to get any advantage. Sir, in between the First Plan and the Seventh Plan, the share of the agricultural sector in the total GDP has gone down at least by 50 per cent. But the number of the people wholly dependent on agriculture

remains to be the same. It shows that

the per capita income in the agricultural sector went down drastically whereas in other sectors it is going up. This is a disparity. If this disparity continues, I am afraid, that this volcano may explode at any moment and any amount of new Economic Policy and other things are not going to solve the problem. Thank you.

SHRI SHANTARAM POTTUKHE:
Respected Vice-Chairman, I am thankful to the hon. Members who have participated in this discussion. Sir, all the Members have expressed their concern. This country cannot live beyond its means. Let us not forget that our means are limited and we have to attain our goals within the parameters. I have come to this hon. House with a limited purpose and I will deal with the points raised in the Supplementary Demand. However, I shall try to deal with the other points raised by the hon. Members during the discussion. I would like to put emphasis on some features of these supplementary proposals.

I would like to point out that the supplementary proposals are quite unusual. It is for the first time in many years that the first supplementary is for as low an amount as Rs. 12.5 crores. They are entirely meant to meet with the obligatory expenditure of the Government such as decretal payments and guarantee obligations. This Supplementary is being obtained for technical reasons and such, does not involve any cash outgo. It is a clear indication of our determination to restore the fiscal balance. The demand for supplementary purpose is for unforeseen expenditures, like D. A., increase in prices, maintenance of property, payment of interest, *ad hoc* bonus, lease charges, purchase of land etc.

Sir, we are determined to ensure that the deficit is contained at the level in the Budget. We are closely monitoring the expenditure and receipts, monthly and quarterly. The Supplementary proposals bear testimony to our success so far. Laxity in the process of fiscal con-

rection and consolidation creates tremendous inflationary pressures on the economy. These hurt the poorer segments the most. It may be noted that the annual inflation rate has come down to a single digit level of a little over 9 per cent for the first time in 22 months.

SHRI KAMAL MORARKA: 9.1 per cent.

SHRI SHANTARAM POTDUKHE: 9.1 per cent. Sir, I have said a little over 9 per cent.

As Mr. Kamal Morarka has said, we have to take care of money supply in the market and we cannot afford to take any step which will increase inflation creating troubles to us, to a vast majority of the poorer masses.

Some Members have referred to the price situation. I would like to state that the annual rate of inflation which peaked at 16.7 per cent in August, 1991 came down to 13.6 per cent at the end of 1991-92 and has reached a single digit figure of 9.3 per cent as on 25th July, 1992. This has come down further to 9.1 per cent as on 1st August, 1992. The improvement in industrial production and good monsoon are expected to reduce further the rate of inflation in the coming weeks. However, the Government is not complacent. Containment of inflation remains high on the agenda of the Government. Some Members have expressed their concern over the expenditure of the Government. I agree with hon. Members that, to the extent possible, there should be few occasions for the Government to approach the House for approving demands for excess grants. In spite of our best efforts, there are many expenditure points and the excess expenditure takes place. But as compared to the sanctioned provisions the excess expenditure was very low. For Civil Department it was around Rs. 160 crores as against a total sanctioned provision of Rs. 18,712 crores. For Defence

it was Rs. 104 crores as against the total sanctioned provision of Rs. 13,381 crores. The excess expenditure has been thoroughly scrutinised by the Public Accounts Committee which has made a number of suggestions on which the Ministries are taking appropriate actions. The Public Accounts Committee has recommended regularisation of excess expenditure on the basis of its scrutiny. The individual item of expenditure have been thoroughly brought out in the report of the Public Accounts Committee. Shri Bhandare had asked why the demand for excess grants was being presented only now. He asked, "Why so late?". The audited accounts for 1988-89 are presented in the Budget session of 1990—February-May, 1990. Thereafter notes have been sent to the Public Accounts Committee after being audited by the C. & A.G. The excess demands can be presented only after the scrutiny of PAC, and as per their recommendations. The PAC report recommending regularisation was laid before the Parliament on 29th of April, 1992. The demands for excess expenditure have been brought in this session of Parliament at the earliest.

During the discussion some Members had expressed their concern about the neglect of rural areas. I must tell this hon. House that as far as the Government is concerned, there is no neglect of rural areas. Allocation for rural development in the Budget for 1992-93 is Rs. 2,610 crores which is higher than the revised estimate for 1992. However, it is proposed to earmark an additional allocation of Rs. 500 crores from the corpus of the National Renewal Fund for employment generation schemes, to supplement employment generation through Jawhar Rozgar Yojana. The additional allocation for the public distribution system in 1700 most backward blocks is another step for protecting these vulnerable sections. Taking all these allocations together the total allocation for rural development is higher than the previous year. The hon. Prime Minister and the hon. Finance Minister have made it abundantly clear that more

[Shri Shantaram Potdukhe]

funds would be made available to rural areas for employment-oriented schemes.

Regarding reduction of non-Plan expenditure, it is the endeavour of the Government to reduce the expenditure. The Government is continuously scrutinising the non-Plan and non-productive expenditures. A number of specific measures like curbing foreign travel and other travel expenses, curbing of consumption of petrol and telephone connections, etc., have been taken. The Ministries have been asked to absorb the additional expenditure on fresh D.A. instalments sanctioned by the Government with their existing budget. Wherever economy is possible due to the policy measures initiated by the Government, such as in the Ministry of Industry, in the Ministry of Commerce, in the Imports and Exports Organisation, in the Controller of Capital Issues, etc., necessary steps have been taken to effect economies. The Finance Minister had made it abundantly clear. Excluding statutory and obligatory payments like interest, pensions, etc., and expenditure on defence, police, etc. which are related to the security and law and order situation, the non-Plan expenditure during 1992-93 is less than 1991-92.

Mr. Kamal Morarka has asked about the interest. Sir, there is a need for reduction in interest liability. The increase in the interest liability is a direct consequence of the rapid increase in the fiscal deficit of Government as a proportion of the GDP. Reduction in the fiscal deficit is the Central focus of the fiscal corrective measures initiated by the Government. The reduction in the fiscal deficit would help in controlling the increase in the interest burden.

It may also be noted that both total non-Plan expenditure and revenue expenditure on the non-Plan side in the Budget for 1992-93 are less than the revised estimates for the last year, if one excludes obligatory interest payments.

Some questions have been asked about the devolution of funds. A passing mention was made regarding step-motherly

treatment to the States in financial matters.

THE VICE-CHAIRMAN (SHRI M. A. BABY): Why not step-fatherly?

AN HON. MEMBER: Step-mothers are always hot.

SHRI SHANTARAM POTDUKHE: All mothers are good.

SHRI KAMAL MORAKA: Step-fathers are worse. They desert the families. Step mothers only ill-treat them.

SHRI SHANTARAM POTDUKHE: I want to say that this is not the case.

Hon. Members are aware that the flow of financial assistance to all the States has been determined by the recommendations of the Ninth Finance Commission—Mr. N.K.P. Salve was the Chairman of the Ninth Finance Commission—and by the Planning Commission in respect of Central assistance for the State Plans. In the case of special category States, the Plan assistance is given in the form of 90 per cent grant and 10 per cent loan. The Central Plan assistance to other States is allocated on the basis of a formula reviewed by the National Development Council from time to time, and is given in the form of 30 per cent grant and 70 per cent loan. Additional assistance to the States is constrained by the Centre's own resources position. Hon. Members will also be aware that the Tenth Finance Commission has recently been set up. It will go into issues of devolution of funds and other financial flows to the States once again. Besides, certain aspects of the financial problems faced by the special category States are being into by a Committee under the Chairmanship of Shri Rangarajan, Member of the Planning Commission.

Sir, many things have been said here about the Industrial Policy and accountability. The National Renewal Fund, set up under the Ministry of Industry is the main instrument through which Government would be seeking to protect the

workers from the adverse impact of the adjustment process.

A provision of Rs. 200 crores has been made in the budget for transfer to the National Renewal Fund. The budget already makes provision for voluntary retirement schemes in various public sector undertakings, totalling Rs. 148.75 crores which would be met from the National Renewal Fund. It is also envisaged in the budget that the Government will consider a further sale of equity in public sector undertakings totalling Rs. 1000 crores, which could be over and above the receipt of Rs. 25,000 crores to provide resources to the National Renewal Fund in 1992-93. In addition to this an amount of Rs. 1,000 crores is also expected to become available from the international development associations. It is intended that these additional amounts would be used for schemes like rural employment programmes, revamp the PDS, etc., in areas affected by the process of adjustment in addition to the additional requirement for VRS as may be sought by the public sector undertakings. As soon as additional funds become available Government would be able to fund these schemes. Sir, some Members have expressed their concern about subsidies specially in the agricultural sector. Sir, I would like to tell the hon. House that the Finance Minister has already indicated to the Parliament that he intends waiting for the report of the Parliamentary Committee before taking a view in the matter of subsidies. Regarding the point raised by Mr. Patel regarding small irrigation projects, funds were provided for marginal and small farmers by the Agriculture Ministry. Funds were provided up to 1991-92 for enabling such farmers to increase productivity by construction of shallow tube wells and also dug-wells on a 50-50 basis with the State Governments. The scheme has been transferred to the State Governments from this year. However, I will apprise the hon. Agriculture Minister of the sentiments expressed by the hon. Members. A point was raised regarding assistance to public sector units. I would like to tell this hon. House that public sector needs to be

healthy, strong and viable. But the solution does not lie in funding the undertakings without paying attention to the steps to be taken for revamping them and putting them on a sound footing. As the Members are aware, the Government is having the condition of the sick undertakings examined. Once this exercise is completed we would be in a position to decide the most appropriate measure to be taken. Some Members have spoken about the NTC, the National Textile Corporation, National Jute Manufacturers Corporation, Bengal Chemicals and the Jute Corporation of India. I would like to tell this hon. House that the complaints are not correct. The fact is that releases are being made. But the full provision is not being released all at a time. The releases are being phased on a monthly basis. We are also instructing that the Ministries should take into account receipts due from the public sector undertakings such as interest and loan requirement etc. and adjust them while making the releases wherever possible. Such phasing of releases is necessary in order to control expenditure and deficit and is essential for proper fiscal management which in turn is essential for controlling prices. Some public sector undertakings have been asking for higher non-plan allocation for example, the NTC, NIMC, Bengal Chemicals etc. This is a dicercnt matters from that of not getting releases from the budgetary provisions. If there is strong case for additional funds, this can be considered at the stage of revised estimates. Now in the case of the Jute Corporation of India, as against the provision of Rs. 6 crores for reimbursement of coal loss, an additional amount of Rs. 21 crores has been sanctioned to the Jute Corporation of India to undertake its price support operations. This would be released depending upon the actual requirements.

I now move that the Appropriation (No. 3) Bill, 1992 and the Appropriation (No. 4) Bill, 1992, be taken into consideration. I also commend to the House that the Bills be returned to the Lok Sabha

SHRI TRILOKI NATH CHATURVEDI: May I take it that the Minister has agreed that from the next year, the Action Taken Report on the PAC will be appended with the Demands for Excess Grants because the regularisation is constitutionally required and is on the lines of the recommendation? Will the Action Taken Report be appended with the Demand for Excess Grants? The House must know the exact position. Secondly, he has not at all responded to what is being done to revive the Fertiliser Corporation of India. About Rs. 11.4 crores have been given as a non-Plan loan. And how much is proposed to be given this year? Again he has mentioned about all the other public sector undertakings, but has completely ignored about the Haldia project. Another thing, I myself referred to the limited supplementary demand and the Minister takes all credit for it. But I think he will come back again with an inflated demand for regularisation of excess grants only after three or four months or in the month of October.

SHRI KAMAL MORARKA: My point on imports should also be dealt with. I hope that the Government will keep a close eye on imports and see that the BOP does not go back.

बी छोटभाई पटेल : महोदय, यह जो स्पेशल एक्जोक्लूटिव प्रोग्राम का स्माल और माजिनल फार्मर्स के लिए, वह बंद कर दिया गया है, इससे काफी हानि स्माल फार्मर्स को पहुंच सकती है। तो जैसे सेंटर के पास पहले या वैसे ही अपने पास रखें ताकि माजिनल फार्मर्स को पहले सुविधा मिलती थी, वैसी सुविधा मिल जाए।

THE VICE CHAIRMAN (SHRI M. A. BABY): The Minister can either reply now or he may send the reply to the concerned Members. But these are pertinent questions and the Minister should consider it, especially about the Action Taken Report.

SHRI SHANTARAM POTDUKHE: We will consider it. And I shall send the reply to the concerned Members.

THE VICE-CHAIRMAN (SHRI M. A. BABY): I shall now put the Appropriation (No. 3) Bill to vote.

The question is:

"That the Bill to provide the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spend on certain services during the financial year ended on the 31st day of March, 1989, in excess of the amounts granted for those services and for that year, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

THE VICE-CHAIRMAN (SHRI M. A. BABY): Now we shall take up clause-by-clause consideration of the Bill.

Clause 2 and 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI SHANTARAM POTDUKHE: Sir, I move:

That the Bill be returned.

The motion was adopted.

THE VICE-CHAIRMAN (SHRI M. A. BABY): We shall now take up the motion for consideration of the Appropriation (No. 4) Bill, 1992. The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the Financial year 1992-93 as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

THE VICE-CHAIRMAN (SHRI M. A. BABY): Now we shall take-up clause-by-clause consideration of the Bill.

Clause 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI SHANTARAM POTDUKHE: Sir I move:

That the Bill be returned.

The question was put and the motion was adopted.

THE VICE-CHAIRMAN (SHRI M. A. BABY): Now we have a Bill for consideration before the Short Duration Discussion as well as 14 Special Mentions. But Members will have to be very precise and limited to the time allotted

SPECIAL MENTIONS

Victimisation of Minorities in Azamgarh District (U. P.)

श्री मोहम्मद मसूद खान (उत्तर प्रदेश): महोदय, मैंने आजमगढ़ की बारे में लिखा था कि उत्तर प्रदेश में आजमगढ़ में एक कूरसी गिरावरी रहती है जिनकी रोजी रोटी उन जानवरों को जिन्हें करके उनको बेचकर चलती है जो कानूनन दुरुस्त है और मुसलमानों में खाना जायज है लेकिन महोदय, आजमगढ़ में मुबारकपुर स्थान में ग्राम लोहा है जहाँ तीन पुराना है। एक पुराना मुसलमानों का पुराना है, दूसरा मिस्सड है और वहाँ बूचड़खाना बना हुआ है। लोकल लोकल पुलिस थियोरिज ने हर किस्म का गोश्त काटना वहाँ बना कर दिया है। वे लोग हाई कोर्ट में भी गए। हाई कोर्ट से लोग आर्डर ले आए लेकिन उस आर्डर को वहाँ की लोकल पुलिस ओबे नद्री कर रही है और कह रही कि ऐसा ऐसा डर बहुत

सा है। यही नहीं, मान्यवर, अब धीरे-धीरे करीब हर उस मुस्लिम कम्युनिटी के गांव में जहाँ उस किस्म के गोश्त होते हैं और लोग गोश्त खाते वे वहाँ की लोकल पुलिस ने वह बना कर दिया है। इससे दोहरा नुकसान हुआ है एक तो वह जिसका पेंशन या वह उससे रोजी रोटी कमाते थे उनका रोजी रोटी कमाना बंद हो गया और दूसरे जो लोग उससे खाकर अपनी जिन्दगी गुजर बसर करते थे वह खत्म हो गया है।

आजमगढ़ की दूसरी मिसाल मैं बताऊंगा कि वहाँ की पुलिस कितना जुर्म कर रही है रानी का सराय बना है सिर्फ इस वजह से वहाँ मुसलमानों को मार रही है कि कोई भट्ठा वाला है जैसे मोमिनउद्दीन एक भट्ठा वाले हैं, उन्होंने थाने को ईंटा नहीं पहुँचाया तो उनको बहुत बेइज्जत किया और मारा। इसी तरह से निजामबाद थाना है, वहाँ अब्दुल अजीज और अबुल कलाम नामी ये लोग यह लोग हैं जिन्होंने जब दुबई और सऊदी अरबिया से लोग आते थे और अपना कस्टम का कि रहे हैं, पुलिस उनको रोक करके जबरदस्ती उनका सामान छीनती है। जो लोग उसमें रुकावट डालते हैं उस रुकावट को बिना पर वहाँ आतंक फैलाते हैं। इस वक्त वहाँ पर पीजीशन यह है कि कराहा औराहे पर मुसलमानों की जो दुकानें हैं वह अबुल कलाम धरहरा की हैं, उसकी पुलिस ने कहा है कि आपके दुकान में देखेंगे तो आपके गलत मुकदमे में पंसायेंगे और इतना मारेंगे कि फिर ऐसा नहीं करेंगे। इसके लिए उत्तर प्रदेश सरकार से लिखा पढी की है लेकिन मैं आपके माध्यम से गृह मंत्री जी से अपील करूँगा कि वह उनको पंमुएड करे ताकि जो उस कम्युनिटी के ऊपर जुल्म हो रहा है, उनको तबाह और खत्म किया जा रहा है, उनका खाना पीना इभर हो रहा है, उनकी तरफ तवज्जह दें। उनको जो कानूनन हक है, हम यह नहीं कहते कि जो कानून इजाजत नहीं देता है उस जानवर को मारें, लेकिन जिसके लिए कानूनन उनको हक है वह उनको दिलवाएँ। यही मेरा कहना है। शुक्रिया।